SHRI M. S. **GURUPADASWAMY:** What is the 'public interest'?

SHRI SUBRAMANIAN SWAMY: Ma dam, it is already 4.30 p.m. Cholera is descending upon this House I am wondering whether I can continue tomorrow.

THE DEPUTY CHAIRMAN: Yes.

SHRI ALADI ARUNA alias V. ARU-NACHALAM; Madam, since the discussion is going to continue tomorrow, you can direct the Minister to place the report on the Table of the House. Meanwhile, we can come prepared.

THE DEPUTY CHAIRMAN: I leave it to the Minister. If he wants to lay it on the Table of the House, he can do so.

STATEMENT BY MINISTER

Incidence of Gastro-Enteritis/Cholera in the Union Territory of Delhi

श्री झटल बिहारी वाजवेयी प्रदेश) : महोदया, मेरा व्यवस्था का प्रश्न है । ग्रभी कालरा ग्रौर गैस्ट्रो-एंट्राइटिस के बारे में वक्तव्य होने जा रहा है। दिल्ली केन्द्र शासित प्रदेश है। दिल्ली में कालरा ग्रौर गैस्टो-एंटाइटिस का मामला केवल स्वास्थ्य मंत्रालय का मामला नहीं है इसमें डी.डी.ए. जुड़ा हम्रा है, इससे म्यनिसिपल कारपोरेशन संबंधित है, मिनस्ट्री ग्राफ ग्ररबन डवलपमेंट भी कुछ बातों के लिये जिम्मेदार है। तीन सौ से अधिक लोग नर चके हैं, इस तरह के श्रांकड़े मिले हैं। मझे दूख है कि स्वास्थ्य मंत्री इस मामले में न्याय नहीं कर सकते हैं। वे केवल इलाज के बारे में बता सकते हैं। ग्रस्पतालों में जो कछ हम्रा है उसका उल्लेख कर सकते हैं। वे इस बात की जानकारी दे सकते हैं कि टीके लगे हैं या नहीं लगे। लेकिन सफाई और पानी के प्रबंध में जो गड़वड़ी हुई है श्रौर पूनवांस बस्तियों में हैंड पम्प जितनी गहराई से लगने चाहिये थे उतनी गहराई से नहीं लगे, इस सब पर चर्चा उठेगी। मैं चाहता हं कि गृह मंत्री महोदय इस बारे में बक्तव्य दें ग्रीर जब इस पर चर्चाहो तो सदन में उपस्थित हों ।

by Ministers

उपसभापति : ग्रापने जो बातें कहीं हैं बारे में हैल्थ मिनिस्टर लेंगे । इसके he can again supply the required information. I think he would be able to cover all this because it is collective responsibility.

SHRI MURLIDHAR CHANDRAKANT BHANDARE (Maharashtra): Are you allowing a Calling Attention on this very serious problem?

THE DEPUTY CHAIRMAN; That is a different matter. For that you can go to the Chair.

[THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA) in the Chair]

स्वास्थ्य झौर परिवार कल्याण मंत्री (श्री मोती लाल वोरा) : माननीय उपसभा-ध्यक्ष जी, . . यझे इस सम्मानीय सदन में दिल्ली संघ राज्यक्षेत्र में आंत्रणोध और हैजे के प्रकोप पर एक वक्तव्य देते हुये बड़ी चिता श्रीर वेदना हो रही है। इन वीमारियों के प्रकोप के प्रति हम चितित है जिसका प्रमाण यह है कि हमारे माननीय प्रधानमंत्री ने स्वयं 22 जुलाई, 1988 को ग्रत्यन्त बरी तरह से प्रभावित क्षेत्रों का स्वयं दौरा किया। मैंने स्तयं भी तीन दिनों तक इन ग्रधिकांश क्षेत्रों तथा उन उभी ग्रस्पतालों का दौरा किया है जो इन बीमारियों के इलाज के लिये मुख्यतया संबंधित है। इसके अतिरिक्त कुछ अन्य मंतियों ने भी इन क्षेत्रों का दौरा किया है। हम चाहते हैं कि हम इस प्रकोप पर जल्द से जल्द काबू कर लें और इन भंयकर वीमारियों से ग्रस्त लोगों को अनावण्यक कष्ट से बचायें । सरकार इन कार्यक्रमों की मानटरिंग करने संबंधी काम को सर्वोच्च प्राथमिकता दे रही है और दिल्ली के उप-राज्यपाल खुद इन कामों में तालमेल बैठाने का कार्य कर रहे हैं।

नन्दनगरी, सुन्दरनगरी, खिचड़ीपूर, सीमापूरी, गोकलपरी सीलमपुर की पुनर्वास बस्तियां सबसे

[श्री मोती लाल वोरा] तरह प्रभावित इलाके हैं। यह सभी बस्तियां यमुनापार स्थित हैं। इनके ग्रनावा दक्षिणी दिल्ली में खानपुर ग्रौर गोविन्दपुरी भी प्रभावित हुई हैं। 26-7-88 को विभिन्न ग्रस्पतालों द्वारा सूचित किये गये हैजे ग्रौर म्रांत्रशोध के रोगियों की संख्या 12,529 थी जिनमें से हैजे के पाजिटिव रोगियों की संख्या 427 थी । ग्रीर इन ग्रस्पतालों में मांत्रशोध और हैजे से मरने वालों की कुल संख्या 155 थी।

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श्रांत्रशोथ के इस प्रकोप का मख्य कारण पानी का दूषित होना था क्योंकि प्रभावित क्षेत्रों के निवासी अपनी पानी की जरूरतें हैंड पम्पों से पूरी करते हैं ग्रीर ये पम्प बर्षा के पानी में इब गये थे ग्रौर इनका पानी वहां पर जमा गन्दगी तथा मल-मत्न से दुषित हो गया था।

इस प्रकोप की रोकथाम करने और उस पर काब पाने के लिये एक समयबद्ध कार्यक्रम तैयार कर लिया गया है। संबंधित प्राधि-कारियों द्वारा इस प्रकोप की रोकथाम के लिये निम्नलिखित लोक स्वास्थ्य उपाय शुरू किये गये हैं:-

- ---प्रभावित क्षेत्रों से कड़ाकरकट को जल्द हटाना ।
 - --बन्द नालियों को साफ करना ।
- -सभी प्रभावी क्षेत्रों में पर्याप्त म त्रा में पेयजल की सुलभता सुनिश्चित करना जिसमें टैंकरों द्वारा दिया जाने वाला पानी शामिल है।
- —प्रभावित व्यक्तियों का पता लगाने और उपचार करने के लिये डाक्टरों ग्रीर ग्रर्द्धविकित्सा कर्मचारियों के चलते-फिरते दल भेजना।
- —प्रभावित क्षेत्रों में बड़े पैमाने पर हैजे और टाइफाइड के टीके लगाना और संभी स्क्ली बच्चों को टीके लगाना।
 - योरल रिहाइड्रेशन नमक के पैकेटों वितरण।

- —पीने का सुरक्षित पानी उपलब्ध करने के लिये हैलोजेन गोलियों का वितरण।
- —साफ सुथरे शोचालयों ग्रादि 🗊 निर्माण जैसी पर्यावरणिक सुधार योजनाश्रों को तेजी से लागू करना।
- --- 7.7 गश्ती टोलियों द्वारा स्वास्थ्य शिक्षा देना ।
- —भारत सरकार, स्वास्थ्य सेवा महा-निदेशालय के वरिष्ठ डाक्टरों द्वारा चिकित्सा परिचर्या सेवाग्रों की निगरानी करना ।
- —वास्तव में बीमार व्यक्तियों स्वास्थ्य शिक्षा देने तथा उनके इलाज के काम में स्वयंसेवी संगठनों को लगाना ।

ग्रस्पताल में भर्ती जिन रोगियों की मौतें हुई उनमें ग्रधिकांश वही व्यक्ति थे जिन्हें इलाज के लिये ग्रस्पताल काफी देरी से लाया गया था ।

दिल्ली में दिल्ली प्रशासन, भारत सरकार और दिल्ली नगर निगम के सभी ग्रस्पतालों में चिकित्सा ग्रौर ग्रर्धविकित्सा कर्मचारियों की संख्या पर्याप्त है ग्रीर ग्रस्पतालों में इलाज के लिये ग्राने वाले. रोगियों के लिये इंटावीनस फलडस, एंटी-बोयोटिक्स ग्रादि जैसी ग्रीषधियां की सप्लाई भी पर्याप्त मात्रा में है।

भारत सरकार सभी संबंधित प्राधिकरणों द्वारा किये जा रहे रोगरोधी तथा उपचारी उपायों की लगातार निगरानी कर रही है ब्रौर यह सुनिध्वित कर रही है कि सभी स्थानों पर हर समय पर्याप्त कर्मचारी सामग्री और टीके उपलब्ध रहें। हैजे को रोकने के लिये एक व्यापक रोग प्रतिरक्षण कार्यक्रम चलाया गया है और लक्ष्य यह है कि बरी तरह से प्रभावित क्षेतों में 9 लाख लोगों को टीका लगाया जाय। इस महीने में भ्रव तक 5 लाख से भ्रधिक लोगों को टीका लगाया जा चुका है। टायफाइड का टीका लगाने का काम भी शुरू कर दिया गया है । ऐसे हालात में गर्भवती महिलाओं को यक्तकोथ की शिकायत का अधिक खतरा होता है। तदनुसार उनकी सुरक्षा के लिये

गामाम्लोबलिन के टीके उपलब्ध कर दिये गये हैं। टीका लगाने के काम के साथ-साध विशेष रूप में बच्चों के लिये बने औरलरि-हाइड्रेणन नमक के पैकेट भी वितरित किये जा रहे हैं।

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फेरीवालों शौर वित्रेताओं द्वारा दूषित साख पदार्थों के विक्री के विरूद्ध उपायों को ग्रीर भी सख्ती से लाग करने के लिये कार्रवाई शह कर दी गई है। दूरदर्शन, रहियो, समाचार-पत्नी के भौर पम्फलेटों का वितरण कर तथा व्यक्तिगत संपर्क के जरिये श्रांत्रशोध ग्रीर हैजे से बचने के स्वास्थ्य शिक्षा उपायों का पर्याप्त प्रचार किया जा रहा है।

मैं सदस्यों को विश्वास दिला सकता हैं कि सरकार द्वारा उठाये गये कदमों के परिणामस्वरूप इस स्थिति में गीन्न सुधार होगा और अंततः स्थिति सामान्य हो। जायेगी। में भाषके सहयोग और समर्थन की कामना करता है।

PROF. C. LASHMANNA (Andhra Pradesh); Mr. Vice-Chairman Sir, excepting that the Minister has shown his anguish and concern at the outbreak, we do not see the same anguish and concern in the steps that have been taken by the Minister in combating the outbreak of epidemic of choiera and gastroenteritis. I would like to ask the Minister as to when this concern started. The information is that the epidemic had broken out in the beginning of this month. But the concern has Seen shown only towards the third week of the month. I would like to know as to what happened during the first fortnight of the outbreak of this deadly epidemic. If there was anguish and concern, what were the doctors doing, what was the administration doing, what was the Government doing? I would like to seek this clarification in the first instance. highest indication of this concern has -been shown to be the Prime Minister's visit to the place. If the Minister is trying to prove the concern of the Government only by the visit of the Prime Minister or by the Ministers and so on, that is of no salcel to the affilieted people in those

areas. The concern would become a reality when there is action. This is tha first point I would like to seek clarification on from the Minister.

by Ministers

Then he says that the Government is giving topmost priority to monitoring of these programmes and the Lt. Governor of Delhi is personally coordinating thes operations. In this conection I would like to ask which areas are being monitored-Yesterday I had an occasion to visit, along with some friends from my own party, from the BJP, Janata and Assam Gana Parishat, the F and R blocks of Raghubir Nagar. We have personally gone there yeterday evening when we talked to the people there. We intensively talked to the we inquired people, as to what efforts have been the made. In spite of the which concern been so eloquently mentioned in the report in all the places they said that there has been no effort and; adequately enough, that area has been omitted here. Even in the report there is no mention about those areas. There is mention only about South Delhi, there is mention of trans-Jamuna areas but there is mention of areas which mentioning.-and where there have been deaths. Therefore I would like to know from the Ministe: as to what is the monitoring which i going on, where they are monitoring and how they will be satisfied that there ha been monitoring. What indices have yol developed? Kindly let us know.

Then, this is very interesting: On rue 2. para 4, it is mentioned, "A time-boun programme for prevention and control this outbreak has been made.' T thir there is a little problem in understandin this sentence. If there is already an or break, what preventive measures have taken? If there have been preventi measure. they could not have taken the there.

SHRI A. G. KULKARNI: (Maharas tra): Read it politically Dont read (a Professor.

PROF.. LAKSHMANNA; I wo: not like to divorce a thing to which have been married for the last 35 yes

SHRI JASWANT SINGH (Rajasthan): Resident Chief Minister of Maharashtra!

... (Interruptions) ...

SHRI A. G. KULKARNI: An additional Chief Minister is here!

PROF. C. LAKSHMANNA: Anvhow. he has also given the various preventive public health measures undertake by the concerned authorities, and he has given a list of them. I would like to know, is the Minister prepared to go with us, right as we are talking? And I will show in those places, where I have gone, how much of garbage is still lying there is the Minister prepared to go with me? I will show as to what are the types of pumps that are available there. When water was taken out yesterday, it was so stinking, It has, such a bad odour and bad colour, and things were floating in it. I am sure, had I taken that water vesterday, perhaps, I myself would have been a patient today. I would have been in the hospital. Of course, T would have received bouquets from the Rashtrapati for being in the hospital. But I would like to know from the Minister what are those preventive measures that have been taken at all these places- I would like to ask the Minister: How long will you take for implementing these? What is the warfooting on which you are doing things like, as I mentioned, removal of garbage and cleaning of choked drains? And my Lord' There is a drain which is ten feet deep and T don't know when you will clean it. ... {Interruptions)... It will continue to choke us, of course.

Then, Sir, I would like to ask the Minister what has been the depth of the handpumps which have been located in those places. It is hardly 10 to 15 feet. And the drain is 10 feet deep. One need not be a Professor, one need not be a medical expert, one need not be a soil expert to say that water will definitely seep, within five feet, into the pump which brines out the water. Are we only meaning only a token basis because we are all victims of tokenism and adhocism that so many handpumps have been located in so and so areas and that, therefore, the water problem has

been solved. Therefore, I would like to know how long will the Ministry take? Of course, immediately they will say, "It is not our concern." Then the Ministry of Urban Development, then the Delhi Administration, all those will come in. As it happened, as it *very* often happens, there appears to be no coordination between one Ministry and another Ministry. Whatever is stated by one Ministry is unheeded by the other Ministry. As a result, Mr. Vice-Chairman, Sir, there is no respite far those people.

He talks about vendors etc. being hauled up- The conditions *are* so pathetic that they will drain your tears if you go there because in a small path of one foot, one-and-a-half feet you will find human excreta, you will find garbage, you will find people cooking and flies everywhere and children who are suffering from malnutrition etc. are also lying there on the wayside. So, this is the position.

Another claim is made, Mr. Vice-Chairman, Sir that there are adequate supplies. Here is a newspaper. A gentlemen who has gone round the places has narrated how there has been inadequacy of medicines, inadequacy of injections, inadequacy of the things which have to be given to them for prevention. Here is a statement:

"According to Dr. Sudarshan yaid of Delhi Medical Association, their request for loans of vaccines was also turned downbecause of its non-avai!ability."

the the correct statement—the statement which has been made by the Minise ter that the supplies have been adequate or the statements like this which have been coming forth? As I was telling you yesterday I was there. There is no camp there. There is no effort made. Some voluntary organisations put up by the BJP; have been trying to meet the problem. One mav sav: everybody should come forward, being no exception. in a situation like this. But, then, I would like to know When the Government will be able to supply adequately the medicines, the vaccines and other stuff.

Then, there is one fantastic statement, and it says:

"The deaths among the hospitalised cases were mostly those of affected persons who were brought to the hospital for treatment at the late stages."

what else can happen? The deaths were bound to occur. And people will be taken late because what mechanism have they got? If a Member of Parliament, when he was afflicted by an injection, could not be taken from the Telegraph Lane to the Loknayak Jaiprakash Narayan Hospital in less than two, two-and-a-half hours, do you expect these people who; re living in those slums would be immediately taken to hospital? What system is there for them to be taken? Therefore, we cannot trade in deaths. We cannot make excuses for the deaths that have taken place. I would like to know what adequate arrangements have made now so that the persons who are affected subsequently, can be taken to hospitals in time to save them from the possibilities of death. How many vans "have been kept and in which areas have they been kept? Will the Minister kindly give us the exact details of those arrangements?

Dharavi has gained the notoriety of being the worst in Asia. But, then. I had occasions to visit Dharavi quite a number of times. The conditions are pathetic. But, in Delhi what I had seen yesterday with my own eyes, the conditions there are no better than what obtained in Dharavi, except in size and magnitude perhaps. Otherwise the problems, which are there in the slums, which I visited yesterday, are no better than the conditions which prevailed Dharavi. Therefore, I would like to ask the Minister if he would be able to have a fool-proof system by which such things cannot happen in Delhi again.

Cholera is not the end Product of the epidemic diseases. It can be followed by three other deadly diseases—typhoid, malaria and hepatitis. And if that happens, what has happend by way of deaths

into thousands, will be compounded. Cholera itself is deadly. Now, to be followed by such diseases it will be deadlier. Therefore, I would like to ask the Minister what specific steps have been taken to prevent the other deadly diseases and what specific steps have been taken and wil! be taken in the shortest possible time to control the epidemic proportions of cholera and gastro-enteritis.

M. S. SHRI GURUPADASWAMY (Karnataka): I went through the statement made by the Minister just now. My first impression is that the Minister has failed and failed miserably in givng a true picture of Delhi of the presentday. The statement is week, very poorly written and utterly lackadaisical. This shows the approach and the concern of the Govern-men; here.

When we visited some of the areas in Delhi, it occurred to me that there is no Government in Delhi. I wonder whether there is any civilised Government in Delhi at all. It is utterly shameful to disciss that Delhi, the capital city of India, is being ravaged, menaced and taken over by deadly diseases. We claimed in the past that plague, cholera and small-pox were banished from India, but today these deadly diseases are re-visiting the capital city of Delhi with vengeance. Tens hundreds of people have been affected for no fault of their own. Why? It is be cause of the way the Government depart and agencies in Delhi have ments ceased virtually to function That is the scene. The calamity 5.00 P.M. is not cholera. The calamity we have got is a Government here which enables cholera, plague and such diseases to reenter the capital city. This is the national capital and it is a national tragedy that people of Delhi are exposed to such deadly diseases because of callousness and negligence on the part of the Government and total loss of sense responsibility on the part of the Government. When this appeared in Delhi, the Government tried to play it down. They said that there is no cholera and there is no gastro-enteritis. Only when

[Shri M. S. Gurupadaswamy]

Prime Minister visited some of the places, they seemed to wake up. They admitted, yes, there is cholera, there are cases of gastroenteritis. For nearly a fortnight, the Delhi administration and the Central Government did not take any single effective step to prevent cholera, to prevent gastro-enteritis, and did not take any • preventive steps. The Minister has indulged in giving empty epithets and no preventive steps are taken or monitoring has been done. If preventive steps had been taken, if monitoring had been done, how is that hundreds of people have been suffering as a result of cholera and gastroenteritis? Garbages have been removed, it is claimed. But we see even now garba-tes everywhere in those areas. We see the drains choked up. We see the latrines constructed long back are inoperative. Drainages are stinking. No drinking water is available. Roads are dirty. Any human-being will get disease. People live there in sub-human conditions. Even cattle and dogs will not live there in such conditions. But people have to live there.

Sometimes back Rs. 2000 crores were spent in Delhi for Asiad. If that amount had been spent for rehabilitation of these people. Delhi would have been cleaner and healthier. It is a shame that the national capital is exposed to such attacks of diseases. Minimum needs are not provided. The greatest weakness in this is there isa break-down of Government, T charge. There has been multiplicity of departments with no responsibility. It is nobody's concern to take care of men, ' women and children who live in Jhuggies and Jhompries. I do not know which dep-artment controls which activity. There is D.D.A there is Municipal Alministration of New Delhi, there is Corporation and there is Metropolitan Council. We do not know which of the bodies control which of the activities. There is a plethora of instruments and agencies functioning under the Government that nobody is res-posible to anybody. This is the state of affairs, anarchic, chaotic. When such a situation exists, naturally there will be not only diseases but other things also.

People die. It is a national shame that in Delhi which is the capital people have to die for lack of water, lack of sanitation, lack of good food and lack of medicines. It is utterly shameful. Some beads have got to roll if there has to be a sense of responsibility. The Lt. Governor's responsibility is not only to Delhi but to the nation. He has no business to continue in power when hundreds and hundreds of people are suffering and dying in Delhi. I demand the resignation of the Lt. Governor. I demand that those people who are responsible for catering to civic amenities in Delhi should resign forthwith. I demand that the Government of India should take the entire responsibility, fix the responsibility. This is not a case where We can get away with few words, lew sentences expressing sympathy, condolences. This is a case where the Government should pay a price. They owe a responsibility to the nation. It is a shame that people die in the capital city of Delhi uncared for. Therefore, a thorough enuiry is required regarding this matter. Responsibility has got to be fixed and as I said, the Lt. Governor and his apparatus has got to tender resignation. Unless that is done, this august House. this nation, will not be saitsfied. Tnank you very much.

SHRI V. GOPALSAMY (Tamil Nadu): Sir, I am on a point of order. Sir, we do not sit beyond 5.00 p.m. unless it is decided by the Business Advisory Committee. This is a serious matter of discussion. Therefore. Sir, I would request you that this matter could be adjourned till tomorrow. (Interruptions)...

VICE-CHAIRMAN (SHRI THE HANUMANTHAPPA): Because the matter is urgent and the subject is under discussion, I put it to the House. If the House is agreeable, we can sit beyo 5.00 p.m. and complete this work. It good suggestions are coming from the hon. Members, and if the Government has to act urgently and immediately, T think we can sit beyond 5.00 p.m. and discuss. I put it to the House. If the hon. House

agrees we can continue the discussion. ... {Interruptions) ...

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M, M. JACOB): Sir this is a very important matter and this is the time of adjournment. But since the House is so much insisting, we will go up to 6 o'clock.

SHRI VISHWA BANDHU GUPTA (DELHI); Mr. Vice-Chairman, Sir, from this side of the House and as a Member of Parliament from Delhi, I feel...

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): I request hon. Members to be brief.

SHRI VISHWA BANDHU GUPTA:... deeply saddened by what has happened in the outlaying areas. .. (Interruption.) ... with regard to the disease and the deaths suffered by some of the people living in Delhi. Sir. I have noted carefully the steps that the Government and the Min ister have outlined for taking preventive measures as well as for monitoring of whatever has to be taken into considera tion to see that such things do not happen again and for taking speedy action for remedying the situation as it exists today. Sir, however, T would like to have clarifications from the hon. Minister on a few points. It has been agreed and accepted by the Minister that the main culprit in this matter was water. The question is: Who were the people responsible for sinking the pumps only up to a particular depth? Was any survey made, before the pumps were sunk, as to what depth they should go to? Was any survey made with regard to drains, proximity of drains, to the water pumps that were being sunk?

Secondly, I would like to know whether adequate number of tankers had been supplied by the Municipal Corporation now to see that everybody is getting adequate water, pure water, potable water, at this time.

Sir, there have also been reports that some of the patients who were treated in hospitals had to go back to the hospitals again for treatment. When they

went home after treatment, they had consume the same water again and so they fell sick again. This is a matter rep orted on the television. I think the hon Minister could throw some light on th number of people who had to go back to hospital again and again.

Sir, I am one for severe action agains those who have been responsible for thi tragedy. I would like to know from th hon. Minister what specific steps he going to take to see that the guilty ar punished.

SHRI RAMNARAYAN GOSWAM (West Bengal): Hon. Vice-Chairman, Si it is strange that our Health Minister he not yet submitted his resignation. Rathe he thinks it wise to come forward wit a statement giving a list of steps he hi taken to check the incidence and in th way. he is patting his own back. Sir, if tragic situation arising out of gastro-ente itis in epidemic form in the trans-Jamu areas in East Delhi has been assuming alarming proportion and it is also pointer to the condition of the health-ca system of our country. Sir, you kno even after forty years of independenc in the capital city of our country, Del about five million people live in slun And, out of that, two million people li in East Delhi where the basic needs the people like supply of drinking wat disposal of sewerage and a roof over t head are still lacking. The Minister statement said that the number cases of cholera and gnstro enteritis re! rted in various hospitals as on 26-7-19 was 12.529 out of that the and number of deaths due to gastro and cholera in these hospitals was I the meantime Mr. Buta Singh, Minister. Mr. Rajiv Gandhi, Home Prime Minister, and his wife, bad visi the area: the local MP. Mr H K Bhagat also visited the area. It is and stood as it apneared the in newspap that the Delhi Administration into action only after the visit of Prime Minister. So I want to know the honourable Minister what the D Adminstration was doing before the of the Prime Minister. It is also un< stood that our Prime Minister has gi

[Shri Ramnarayan Goswamy]

some directives like clearing of garbage, dismantling of shallow handpumps, extensive administration of vaccine, etc. And the Prime Minister also asked for a report from Mr. D. Sukthankar, Secretary, Urban Development, and to cause, an inquiry and also to indicate measures for fighting the disease. It is understood that the disease has spread mainly from contaminated water from the shallow handpumps and also from garbage. The Minister knows that MCD has installed handpumps in low lying areas which is highly irregular and very unscientific. The Minister is also quite aware that many pathogens cause gastro enteritis. Some pathogens like eucholai are very dangerous. I am told some of the pathogens are also responsible for this incidence.

Then, is there any conflict or misunderstanding between MCD and DDA over the jurisdiction of their functioning and deployment of sweepers and other personnel?

Why are they laying so much stress on inoculation against cholera because experts are of opinion that cholera vaccine has no efficacy? And then, it is reported in the newspapers that cholera vaccine is being sold at a very high price and local private medical practitioner's are charging very high, from Rs. 5' to Rs. 30. f want to know what steps the honourable Minister contemplates to take against such malpractices.

I want also to know from the Govern ment whether the Government is contem plating establishment of more hospitals in Delhi. T demand that the report, which was submitted by the Sec retary. Ministry of Urban Development, should be made public. Thirdly,...

THE VICH-CHAIRMAN (SHRI H. HANUMANTHAPPA): Lastly.

SHRI RAMNARAYAN GOSWAMI: Lastly. Sir, T demand that the Executive Councillor must be dismissed.

THE VICH-CHAIRMAN (SHRI H. HANUMANTHAPPA): Now. Mr. Gurudas Das Gupta.

SHRI GURUDAS DAS GUPTA (West Bengal): Sir, the case of epidemic in Delhi is actually a case of human failure of a rare category. I say it is a human failure because the epidemic broke out as the garbage had piled up for many months, maybe for years. The epidemic broke out because the septic tanks were all choked; the epidemic broke out because the water pipes were full of leak; and the epidemic broke out because the source of supply of drinking water in through a shallow particular area was tubewell and that was not sunk so deep as to enable supply of pure drinking water. Therefore, the case of epidemic in Delhi is a case of thorough, colossal and unparalleled human failure and the pack of persons who are reponsible for such a failure are those the civil administration in who run Delhi. After such a failure, there can be no reason why the same set of people should be allowed to rule or should be allowed to continue running the civic affairs in this national Capital. Therefore, this is a fit case where the Central Government should dismiss those people and this is a fit case where they should take the support, the total support, of the Opposition and they should dismiss the man who is ruling as the Lt. Governor and the Council or the Members of the Council who are looking after the civio affairs in Delhi. Therefore, I call for the possible action against those strongest persons for their criminal negligence on this incident has taken account of which It speaks of human failure because place. the Government has failed to arrange for the supply of filtered water even for the inhabitants of this Capital. If the people the Capital do not get sufficient living, in of pure drinking water, then, Sir, supply you can very well imagine what can be the fate of those people who are living below the poverty line in the far-flung areas of the country. This again sneaks of thorough failure on the part of the present Government. It even fails to meet the basic and elementary human needs. The point now is that what is happening in Delhi is a matter of national shame. The Government three weeks. The did not move for Government moved after Mr. Rajiv Gandhi had landed in Delhi. Before

Ihe appearance of Mr. Rajiv Gandhi at the scene the Government did not move and Ihe administration did not move. There was no talk of any emergency plan on a war footing. Everything started appearing in the newspapers including the picture of Mr. Rajiv Gandhi in the affected areas after he had landed. Therefore, the Government without the Prime Minister is ineffective and Government without ihe Prime Minister is thoroughly incompetent. It Only speaks of the level of efficiency of the people who are there the Cabinet in in the Council of Ministers. It is a pity that we have to deal with the statement issued by the Heahh Minister because the problem has nothing to do with this Ministry and it has something to do with the Ministry of Urban Development. The Minister of Urban Development has been quietly innocently shielded by the Minister of Health. It is not the Minister of Health who should answer our questions, but it is the Minister of Urban Development only who should stand in the dock today, on the floor of the House, to answer the questions as to why the garbage had piled up, why the water pipes were leaking and why the supply of pure drinking water was not arranged for the affected people. Who were the people affected? Let me tell you, these are the people affected. people who haj been are the These affected from the days of emergency, from Delhi, from the *jhuggis*. These are the unfortunate people who have been thrown out. This is the same set of people, living in the eastern part of the capital. Therefore. Sir, T would like the Government to tell me: what is the punishment for criminal negligence? What is the punishment for the contractors who are not linking tubewells to the depth they were asked to do? What is the punishment for the inaction on the part of those who are running the affairs of Delhi? (Time bell rings) What is the punishment they can sive to the people who are there in the Metropolitan Therefore, it is not a question of Council? drugs being made available. It is not a question only of removal of garbage. It is not a question only of the supply tablets for purifying water. It is the question what the Government is going to d₀ with peo-

ple who are responsible for epidemic in the national capital of the country. What are you going to do with the people who have been at the helm of affairs, with the people who have been thoroughly ineffective til! the Prime Minister had landed in Delhi, till photographs started appearing in the national Press. We have here in this House a Minister who is known for his efficient operations, who has been efficiently operating somewhere in Tripura. There is a Minister in this House who has been efficiently operating in some parts of Calcutta. I would like to know what they are going to do about the inaction the Government is confronted with in connection with the epidemic that has broken out in the national capital of the country.

SHRI. V. GOPALSAMY: Mr. Vice-Chairman, Sir, in those years when I was a school boy, officials from the Medical Department used to inspect schools and the students used to run away because they had to take their inoculation injections, Those days had gone. A stage came when the World Health Organisation gave a certificate that India is free from Cholera, that India is free from smallpox. Befor that if anybody liked to leave India and wanted to enter any other country in the globe, he had to produce a certificate that he had the inoculation. But, Sir, I am afraid the stage has come back again wher the World Health Organization has state that India is not free from cholera and all Indian has to have the inoculation and pro duce a certificate when he visits foreign countries. Sir, this Government, heade by Mr. Rajiv Gandhi, assured that thi Government is taking this country toward the 21st century, a great leap forward. But alas! it is a great leap baskwards the 19th or the 19th century...

AN HON. MEMBER: 11th century!

SHRI V. GOPALSAMY: Sir, under the very nose of the Central Governmen under the very nose of the hon. Prin Minister, this most epidemic disease, ch lera has emanated from Delhi. Now is spreading towards Patna, Bihar...

SHRI ATAL BIHARI VAIPAYEI Ghaziabad.

SHRI V. GOPALSAMY: This party has been ruling this country for many, many years. This Government is boasting: we have achieved many things, we have launched INSAT and satellites, and so on. But you could not provide pure drinking water to the people of this country.

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Sir, yesterday a friend of mine who is working in the Central Government reported a very shocking event: One of bis good friends was affected by smallpox. 'Yes. He went to a hospital. But no Government hospital was ready to admit him because if he had been admitted, it would go on record. Therefore, they refused admission. He had to die. I am prepared to give details. I would send a note to the hon. Minister. I came to know about it yesterday only. So, smallpox has also come back. This cholera has emanated from Delhi. Rs. 1400 crores were spent on New Delhi. How many crores did we spend to celebrate CHOGM and to celebrate the Conference of NAM? When the foreign dignitaries and the Heads of State visited this country, they stayed at Ashoka Hotel. They were taken to Vigyan Bhavan. The entire route was given a rosy painting. At the same time, today in this city itself the people are dying because of cholera. Hereafter the foreign tourists will shudder to enter this country. It is reported that when the news came that people in some countries were affected by AIDS, the number of tourists visiting those countries dropped considerably. Now the tourists are reluctant to enter those countries. I am afraid that hereafter the foreign tourists will not be ready to enter this country.

Sir, the population growth has become he biggest problem in this country. Per-raps the Government believes in the Mal-imsian theory that if there is no effective :heck on population, there will be natural emedies. Is it because of this that the Government has permitted such a situa-ion? This Government has failed to pro-ide drinking water. This Government has ailed to provide sanitary facilities. This Government has failed on every count. ome friends were criticising the Lt. Gov-mor and the other officials. But in

uncertain terms I raise my accusing finger towards the Government headed by Mr. Rajiv Gandhi. This Government should take the responsibility for this failure. This Government cannot shift the responsibility o_n others. Mr. Rajiv Gandhi visited those areas. He and his Government should take the responsibility for this failure, for the spreading of this epidemic. Therefore, Sir, the history of India will say that only during the regime of Mr. Rajiv Gandhi cholera has come back and smallpox has come back.

SHRI DIPEN GHOSH (West Bengal): Is it symbolic?

SHRI V. GOPALSAMY: Yes, it is symbolic. Therefore, the Government should take the responsibility. Some hon. Members said that this officer or that officer should resign. I say that the Government headed by Mr. Rajiv Gandhi should resign,

SHRI M. M. JACOB: What was the number of people dying of cholera before Independence?

SHRI V. GOPALSAMY: The World Health Organisation gave the certificate after independence. It has come back. It went away and disappeared. Now it has come back under the dynamic leadership of Mr. Rajiv Gandhi. He should take the responsibility and resign. Sir, this is not a small matter. The Government thas allowed the situation to deteriorate so much. The epidemic which has emanated from Delhi should be checked immediately and measures should be taken on war-footing. The Rajiv Gandhi Government should take the responsibility honestly respecting democratic norms.

SHRI LAL K. ADVANI (Madhya Pradesh): Mr. Vice-Chairman, Sir, in 1955 a jaundice epidemic had broken out in Delhi. That epidemic too was caused by contaminated water. Sewage from the Najafgarh Nala had contaminated water from the Wazirabad Pumping 'Station. Contamination took place for only six days but there was an epidemic on that account. And the Government felt extremely bad about it, the whole country was perturbed that right in the capital an epidemic had broken out. I have before

me a report of the Committee that had been set up at that time headed by a retired High Court Judge—Justice Das. lust for six days, took place and that epidemic contamination affected all sections of the population. The difference between that epidemic and this one is that this time the whole city was not affected. That report does not give me the number of deaths, but it was much smaller than the number of deaths that have taken place now. But this epidemic that has broken out in Delhi this month is in one way far worse than tha because it is only the poor people who have been affected, not you and I. It is those people.: who have been living in the slums, hving-in the resettlement colonies who are affected. And it seems that the authorities are more callous about the. whole thing. We have behaved as we have only be-caues we are not affected. If this kind of gastro enteritis and cholera had broken out in these areas in Feroz Shah Road, in Pandara Road, in New Delhi, and in these areas our response may have been totally different. I do not know how many of us have really gone to those areas and seen it. The Minister has said that he has seen it. I do not know if he had seen it before the 22nd or after the 22nd. But-some of my colleagues... Some of my colleagues went there along they would with us yesterday and, Sir', confirm that the situation has to be seen to be Here in Delhi there are two believed.

श्री वीरेन्द्र वर्मा (उत्तर प्रदेश) बतायेंगे। SHRILAL K. ADVANI: जानता और मैं व्यक्तिगत मामले में पड़ना भी निहीं चाहता I Delhi's—one is the Delhi of five-star hotels and fly-overs, and the other Delhi is the Delhi of slums and squalor and sickness. It is this Delhi which is today affected hv this cholera and gastroenteritis. And these two Delhis are absolutely poles apart. And because it is the other Delhi that is affected our response is so cold. Mr. Vice-Chairman, Sir. the essence of democracy is accountability. Not one word in this entire statement says who is accountable for this, who is responsible for

this, and not one

word to, indicate the Government that wishes to pin-point who is responsible. Sirthis is not a discussion. 1 am expected only to seek some clarifications. But the situation really is so bad that there is nothing really to What can he explain? My senior explain. right when he asked that the colleague was whole Ministry to be here. I would have liked the Prime Minister also to be here. The Prime Minister had gone there an the 22nd. For the first time, a senior official says that all is not well. Before that, on the 18th of this month, a press conference was addressed the Delhi Adminstration's Health bv Secretary, by the Corpoartion's . health officials. And when the pressmen asked him. An epidemic is raging the city, what are you doing about it? They denied even the outbreak of the epidemic. It was just before the Prime Minister visited. They say, there is no epidemic. Then this journalist has to tell him what is the meaning of epidemic, what does 'epi' mean, what does 'demic' mean, and what is the source and explain to him how is this an epidemic because the persons affected are many times more than the usual number, the number of cases of gastroenteritis last year, the number of cases the year before and the number of cases this year and then see the incidence of it and just judge whether it is an epidemic or not. They denied that there cholera. They said that it is only gastroenterities and that it is the result of heavy rains and monsoon. It is amazing really. My friends here, most of them, said that this is a case of criminal negligence. I am not willing ,to agree to that. I regard it as a case of criminal politicking, not merely an act of omission, but it is a sin of commission. Sir, in month »f February Metropolitan Council and Corporation elections were due. And the conditions in these slums were very bad. In fact, they had been very bad all along all these years. So, suddenly in the month of October and November Delhi Administration decides that in order to impress these slum dwellers, we are going to put up thousands of handpumps in these colonies. So handpumps are installed in the month of October and November

1987. And I regard this as the single:

[Shri Lal K. Advani]

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biggest cause of this cholera and gastro enteritis epidemic. It is a sin of commission, not merely of omission. Of course sins of omission (here are plenty, galore. But had these handpumps not been put up, these handpumps only 15 and 20 feet deep, and that too in most cases along side the drains, this thing would, not have happened. Yesterday my colleagues visited along with me Raghubir Nagar. There was a dirty stinking drain. My colleagues could not even bear the stench. Everybody had a handkerchief in his hand. Just a few-feet away there was handpump and people were taking water from there to drink. They have no option. A doctor said on the television two days back that we treat the patients, and they go back and drink the same water again and then come back to us within four-five days with the same gastro-enteritis problem or with the same cholera infection. What are we to do? Now all of a sudden the Administration has ordered that all these handpumps must be removed. Some of them have bean removed, some of them have been painted that water should no be red from there. Jut who is responsible this decisioni to put up thousands of handpumps only 15-20 feet deep alongside these dirty drains. stinking drains? who did it? Only for the sake of votes, only because elections are due. and therefore I say that the' main thing is that those responsible must be hauled up. (Interruptions). He has referred to only one constituency. The Prime Ministe,, has also visited only that constituency, whereas West Delhi is affected, South Delhi is also affected, and the malady is spreading

Sir, my specific questions are: T would like to know what has Sukhthankar reported . What is his report? Let the report be placed on the Table and let there be a full-fledged debate on that, not merely this statement and clarification business, but something more than that. I feel that one of the main reasons why this has happened is because there is total lack of coordination among the authorities in Delhi. For all these three weeks or

tour weeks that this matter has been discussed and debated in the press, the Corporation has been accusing the DDA the DDA has been accusing the Corporation and both together may have been privately accusing the Lt. Governor, I do not know. But this incident and episode has once again highlighted the problems of multiplicity of autorities in Delhi. Unless there is one single authority in Delhi, a responsible authority, Delhi's affairs would continue to be bungled. Also, someone has to explain why these colonies, resettlement colonies were transferred to the DDA. Till 1980 they were with the Corporation. The Corporation is best equipped to look after their But in 1980 all of them civic needs. were transferred to the DDA and from 19S0 to March 1988 or April, till which time they were with the DDA. It was then decided that this is not a proper arrangement, let us transfer them back to the Corporation. So the decision was taken, a Resolution was passed and all these colonies. jhonpri settlements. there are about 600 settlements in Delhi with a jhugi-jhonpri population of over 15 lakhs, all these were transferred to the Corpora ion but only on paper.

The actual transfer does not take place and the DDA, in the meanwhile, disap-pears. So, for the last few months, there has been no civic administration, no one to attend to the civic needs of those areas. This has complicated the matter. There is no mention in this statement, of all asto what happened, who did it, why was it done and who is responsible. Therefore, I would plead with the Minister that before he replies to other points, let him tell us who is responsible, who is to be made accountable. As far as I can see. of course, there are so many authorities. But the principal authority in the Union Territory of Delhi at the present point of time is the Lt. Governor, advised by his Executive Council of four. There is no reason why they should bod staying in their office even for a single day. All of them should be sacked. Here is a Government which dismissed a Commissioner of Police because his car dashed against the car of a Minister; here is a Government in whose regime a Chief Minister was dismissed because he organised a lavish reception for the General Sc-retary of the ruling party. And here now we have an epidemic raging in the capi-lal for nearly one month. The Minister says 155 persons have died. This is according to the records of the major government hospitals. If you were to go into the records of the private hospitals OR those who have had no opportunity of going to any hospital, the figure would be much larger; maybe 300 or maybe 400; I do not know. My colleagues have given me a list of at least 60 more persons who are not in the official list. from various colonies and I should think that he Government should have been in a position to come to Parliament fully equipped with all the facts and the total number of people who died because of Gastroenteritis and Cholera, and not depend only on the government hospitals figures.

A tregedy of enormous dimensions has taken place. So I demand is that the Lt. Governor along with his Chief Executive Councillor and the Exeuctive Council which was conspicuous by its absence throughout one month, must be sacked immediately and then a judicial enquiry appointed to go into the entire episode, tkechain of events, so as to ensure that this kind of tragedy does not take place again. After all, if this can take place in the capital, then no part of the country can feel safe and secure. This is the minimum we expect from the Government.

SHRI NAGEN SAIKIA (Assam): Mr. Vice-Chairman, I have gone through the statement of the hon. Minister. It is some sort of a whitewash of the negligence, inactiveness, ineffaincy and failure of the Government. Delhi is the Union Territory and it is the national capital and thousands and thousands of people are living here in luxury. But I have seen a different kind of Delhi. Yesterday, I had the occasion to go to Raghubir Nagar where thousands of people are living in an unimaginable condition. It is a horrible scene to see how people are living there. The hon. Minister has stated that everything is being monitored. I want to know whose places are being monitored. has somebody gone

Raghubir Nagar? The prime Minister declared that before Monday all the garbage will be removed. I want to know whether all the garbage has been actually removed. Yesterday, we witnessed with our own eyes how heaps of garbage are lying till then.

Hon. Advaniji has already pointed out that the number of deaths is more than what has been given by the hon. Minister in his statement. The Minister has not given the actual number in his statement. It is a failure on the part of the Government.

Sir, the people in the Raghubir Nagar and other slum are as are living in sub human conditions. I want that the Minister and his officials should immediately go to these places and see how these people are living. The Minister has said that adequate potable water is being supplied. But we have seen hand-pumps which are giving contaminated water. He has said that doctors are working there, inoculations are being given and that medicines are being supplied. But nothing at all there. We have not seen any doctors there, inoculations being given or medicines being supplied. We have only seen some BJP woluteers working there. The Minister'has also said that speedy implementation of environmental improvement schemes like construction of sanitary latrines etc. is taking place. But I hvae seen with myown eyes open places being used by the people as lavatories.

I urge upon the Minister to visit those places where thousanls of people are living without medicines, without water and a very nastry and dirty drain undsr their very nose. My colleague, Prof. Lakshmanna, has pointed out that there is a drain which is full of dirty things. But there is nobody to look after these people; there is nobody to look after these places. It is an utter failure on tha part of the Government. I urge upon the Government to provide immediate relief to people living in these slum areas.

Sir, out national poet Rabindranath'
Tagore has said. "those who insult others will have to share the same insult one day."

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श्री राम चन्द्र विकल (उत्तर प्रदेश) ' यह समस्या तो सामृहिक है, हम लोगों को भी तो देना चाहिए समय । रेल पर भी नहीं दिया । हमें भी कुछ समय देना चाहिए।

श्री बीरेन्द्र वर्मा : माननीय उपसमाध्यक्ष महोदय, दिल्ली देश की राज्यानी है। नई दिल्ली जहां पालियामेट है, मिनिस्टर्ज , रहते हैं उसमें और वह दिल्ली अहां किसी जमान में मगलों की हकमत थी, दोनों में जमीन और धाससान का ग्रंतर है सहकों में श्रीर सफाई की दिष्ट से । 155 व्यक्ति मरे । माननीय स्वास्थ्य मंत्री जी ने बताए हैं। यह दर्भाग्य है इस गरीब देश का कि उनमें एक-एक आदमी गरीब था। गरीब की दहाई देने वालों, गरीबों के प्राणी की रक्षान कर सके। कल रात हम रेडियो पर सून रहे थे 157 आदमी मरे , आपने 155 की रिपोर्ट दी, तो दो ब्रादिमियों की मत्य कोई ज्यादा मायने आपके सामने नहीं रखती, इसका भी मझे दख है। जिस समय यह देश गलाम था तो किसी भी जिले में अगर एक भी आदमी मर जाता था हो डिस्टिक्ट मिलिस्ट्रेट फ्रांट एस० पी० दौड़े फिरते थे, भागते थे कि कौन गरा, कैसे गरा भ्रौर यहां स्वास्थ्य मंत्री 155 की रिपोर्ट देते हैं, आल इंडिया रेडियो और टेलिविजन 157 की रिपोर्ट देते हैं और यह 157 और 155 की रिपोर्ट तो सरकारी अस्पतालों की है, प्राइवेट ग्रस्पतालों की रिपोर्ट क्या है, यह भी बताने की वपा करें। जो निजी डाक्टरों के इलाज में थे उनकी संख्या भी बताएं और जो गरीब इंसान इलाज नहीं करा सके और नीम हकीमों के चक्कर में थे, उनकी भी क्या भापको जानकारी है, यह भी बताएं। अभी तक मान्यवर 300, 400 लोग मर चके हैं।

अभी कुछ दिन पूर्व भारत सरकार के रेल मंत्री जो दिल्ली में रहते हैं उन्होंने केरल जो कि सदूर दक्षिण में रेल दुर्घटना हुई जिसमें 105 लोग मरे उसके कारण प्रधान मंत्री जी को अपना इस्तीफा

दिया लेकिन यहां दिल्ली जो कि देश की राजधानी है, जहां आप खुद बैठे हैं...

by Ministers

क्षी विट्ठलराव माधवराव जाधव (महाराष्ट्र) : आप क्या चाहते हैं ?

श्री बीरेन्द्र वर्मा : क्या चाहते हैं, वही बता रहा हूं। तो यहां 300 मादिमयों के मरने के लिए किसकी जिस्मेदारी है। जब दक्षिण में दूर केरल में 105 छादि-मियों की मत्य पर प्रधान मंत्री को रेल मंत्री ने इस्तीफा देने के घोषणा की तो यहां 300 लोगों के मरने पर भी जहां कि ग्राप बैठे हैं, जो देश की राज्य नी है, जहां केवल गरीब आदमी मरे. अमीर एक भी नहीं मरा , इतने लोगों के मरने पर एक आदमी इस्तीफा देने की घोषणा नहीं कर सकता?

श्री विटठलराव माधवराव ज धव : आप विस-विस से इर्तका मांगेंगे।

श्री वीरें प्रवर्मा: गैरत ग्रगर होती तो आपके लेपिटनेंट गदर्नर इस्त फा देते. ग्राएके चीफ ऐक्जीक्यटिव कांटरिकार घोषणा करते। हमारे यहां के अर्वन डेव-लहमेंट मिलिस्टर बैठे हैं, उनकी भी जिम्मेदारी है, गृह मंत्री बैठे हैं, उनकी भी जिम्मेदारी है. स्वास्थ्य मंत्री बैठे हैं. उनकी जिम्मेदारी है। डी० डी० ए० के सपूर्व किया है तो उसकी जिम्मेदारी है। 600 कालोनियां हैं जहां ग**रीबों** को बसाया गया है। उनके स्वास्थ्य का उनके खान-पान का, उनके लिए रोशनी, का, उनके लिए पीने के पानी का क्या प्रबंध किया गया है ? सफाई की क्या हालत है, आप नई दिल्ली में देख लीजिए, मझसे मत पृष्ठिए, बाहर जाकर देख लीजिए । माननीय स्वास्थ्य मंत्री जी कह रहे थे कि प्राने विस्म का गल्ला ग्रीर सही गली चीजें बेचने वासों को हमने रोक दिया । उनका विकना ग्रापने बंद किया तब जब कि 300 आदमी मर गए । वे क्या बेच रहे थे। किसकी इजाज़त से बेच रहे थे और क्यों नेच रहे थे, सडी गली चीजें लोग क्यों खा रहे थे इसको ग्राप दिल्ली भे नहीं रोक सके तो दिल्ली से 100 मील की दूरी पर कैसे रोक सकेंगे ? दिल्ली

जो कि देश की राजधानी है वहां आप क्यों नहीं रोक सके ? अब आप रोक रहे हैं जब तीन सी भादमी मर चके हैं यह चैलेंज है आपके लिए।

मान्यवर, ग्रापने फिगर्स दिए हैं कि साढ़े बारह हजार लोग अस्पतालों में भरती हैं। साढ़े बारह हजार तो आप ही बता रहे हैं, प्राइवेट डाक्टरों के पास न जाने कितने हैं। यहां पर हैंड पंपों की बात आई, हमने टी० वी० पर सुना। वी० पर यह जो आदमी से टीक होकर चले गए थे वे बीमार हो गए। तो वे कहां का पानी पी रहे हैं ? जिस आवोहवा में वे रह रहे हैं. जिस गंदगी में वे रह रहे हैं उसको साफ करने के लिए ग्रापने क्या किया? उस गंदगी को दूर करने के लिए ग्रापने स्थाई तौर पर क्या व्यवस्था की है। सभी मिनिस्टर यहां बैठे हैं, वे बताएं।

मान्यवर मंत्री की इसका भी जवाब देने की तथा करें कि अक्टबर, नवंबर और दिसंबर में जो हैंड पंप गए वे किसकी सलाह से लगाए गए थे? क्यों लगाए गए थे ?' क्या कोई कह सकता है कि उनका पानी पीजिए ? ग्राज भी उन लोगों को पानी नहीं मिल रहा है. कौन उसके लिए जिम्मेदार है? 6,00 P.M. मान्यवर, मेरी ब्राप से यह भी प्रार्थना है कि जितनी बड़ी दुर्भाग्यपूर्ण मौतें हुई हैं दिल्ली के अंदर, देश की राजवानी में इसके लिए क्या जिम्मेदारी फिक्स की गयी है और कौन इसके लिए जांच करा। रहा है ? जो जांच श्री सखतांकर ने की ग्रीर उन्होंने जो रिपोर्ट ही उसके ऊपर भ्रापने क्या ऐक्शन लिया अविष्य के लिए स्थायी तौर पर। यह टैम्पोरेरी झरेंजमेंटस हैं। इस देश की राजधानी में ही बताइये कि आपका बया इरादा है करने का जिससे कि भविष्य में ऐसी घटना दबारा न हो।

PROF. **SOURENDRA** BHATTA-CHARJEE (West Bengal): Mr. Vice-Chairman, Sir, of late the Congress (I),

I particularly the Government at the Centre, has developed a culture—the culture repeating the name of the Prime Minister at every step. The only exception -was the Minister of State' for Railway who did not with name him in connection tae train disaster in Kerala. Everywhere and for everything he is being mentioned, as it is there in this report also. Repeatedly speakers perhaps you are also included, Mr. Advani did say that and nothing more. youthful Prime Minister, during "his short stop over in India did 'tread' these epedemicridden areas. There is also a list of Ministers and officers visiting the- areas affected. Ail those areas have been mentioned. The space used could have been taken to better purpose for enunciating the responsibility in the matter as to who are responsible. If what Mr. Advani says regarding the laying of these pumps is correct, then can this Government dare fix this responsibility without bringing harm to itself? That point remains. A mere statement that these are the cause is not enough. If they were laid 15-20 feet deep, then who was responsible for that is clearly to be found out and those persons brought to book.

Regarding preventive steps, a very innocuous statement has been inada about "speedy implementation of environmental improvement schemes like construction of sanitary latrines etc." Now why should there be insanitary latrines in the metropolis? Mr. Advani mentioned about two parts of Delhi. But even in that work, why were insanitary latrines planned out earlier? Whose responsibility was it phase these out? And whether the e tence of insanitary latrines over and above the shallow pumps led to the outbreak of epidemic" has to be answered by the Minister. An innocent statement will not be enough.

Cholera inoculation, typhoid inoculation and inoculation against hepatitis have been mentioned. There is a controversy whether cholera inoculation is at all effective once the epidemic breaks out, or even before that. But more than that, I know of cases where those going in for inoculation in areas outside the epidemic zowe

[Prof. Sourendra Bhattacharjee]

were told that injections were not available.

What about this position? How Jo these things happen?

Other points have already been referred to by different speakers. I would request the Health Minister not to issue smug statements but try to present a correct picture of the situation, a corect aalysis, which alone can enable the adop-of effective measures. Thank you.

PROF. (MRS.) ASIMA CHATTERJEE Nominated). Mr. Vice-Chairman, Sir, almost all the points which I wanted to also have been covered by Prof. Lakshmana but I have a few more words to say.

It is gratifying to note from the statement circulated to us by the honourable Minister for Health and Family Welfare, that preventive public health measure have already been taken to control the outbreak of gastro-enteritis and cholera and also he has taken steps so that it does not spread in other parts of the capital. In page 2 he has mentioned that 11 measures have been taken under a time-bound programme for prevention and control of this outbreak. However, of these, the most important are the removal of garbage from all the affected areas, supply of Halogen tablets and supply of oral dehydration salt packets. The last one 'which I would like to mention is inocula-on against cholera and typhoid. Now I

would like to know whether the honoura-
ble Minister has taken steps to remove the garbage from other parts of the capital to further prevent the outbreak of cholera and gastro-enteritis. I would also like to know whether hygienic conditions are being maintained in the affected area and whether that area has been de-« clared as a danger zone so that people may be conscious about drinking water from the sources in that area. With red lights this area should be declared as a danger zone so that the common man might understand that there is something serious about which they should be very particular I would also like to know

from the honourable Minister what steps are being taken to supply potable water, free from pathogens, to the people and whether that water is being tested by any analytical laboratory before supply.

Now there are a few other points. The shallow tubewell water has been contaminated with sewage and faecal matter and accumulaed garbage, I think those tubewells should be closed altogether so that the residents of those places may not use the water in order to avoid the calamity. These are the few points which I would like to know from the honourable Minister. Thank You Sir.

DR. G. VIJAYA MOHAN REDDY (Andhra Pradesh): Just a minute, Sir. There are certain points. For example.. {Interruptions},...

श्री रामचन्द्र विकल : श्रीमन, मैं भी कुछ कहना चाहता हूं... (व्यवधान)।. मैं प्रापकी व्यवस्था चाहता हूं।

THE VICE-CHAIRMAN (SHRI " H HANUMANTHAPPA): Yes, Mr. Minister

DR. G. VIJAYA MOHAN REDDY: Only one point.

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): I am sorry, Mr. Reddy,

DR. G. VIJAYA MOHAN REDDY: When there is thing like cholera....

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): Please sit down. J can't do it. I have to go by the rules.. Unless the rules are amended, I cannot give. Please sit down. You are not allow- ed to speak.

DR. G. VIJAYA MOHAN REDDY: Because it is a very serious matter and it is spreading, and if you are so careless. ..

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): You have got other methods to raise it, but not under this. Please sit down

DR. G. VIJAYA MOHAN REDDY: I have to tell the Minister two or three points.

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): Sorry, I cannot allow you. Yes, Mr. Minister.

DR. G. VIJAYA MOHAN REDDY: There are two or three points, scientific points, technical points.

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA); Please sit down, Dr. Reddy.

DR. G. VIJAYA MOHAN,REDDY: These points will have to be discussed. 1 protest, Sir. I walk out. You do not want to discuss and note the points which we are trying to make.

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): Dr. Reddy, will you please listen to me? You have been circulated the procedure for the Minister's statement. After all, Chair has to go by the practice and the rules. 1 cannot violate the rules. Please sit down.

DR. G. VIJAYA MOHAN REDDY: It is an exceptional matter.

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): There is a method of discussion also. You have got ample opportunity if you want to raise it.

DR. G. VIJAYA MOHAN REDDY: "Please yield because certain...

. THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): You cannot go on speaking like this. Please sit down.

श्रीराम चन्द्र विकलः श्रीमन्, मेरा व्यवस्था का प्रश्न है।

मैं यह चाहता हूं, यह ऐसी गंभीर समस्या है जिस पर ध्यानाकर्षण प्रस्ताव मैंने भी दे रखा है और विपक्ष के मान-नीय सदस्यों ने भी दे रखा है । इस पर पूरे दिन बहस होनी चाहिए थी। मंत्री जी के वक्तव्य के बाद इस पक्ष के बी विश्वबंध गुप्ता के भलावा किसी को बुलाया ही नहीं गया । मैंने सुबह भी रेल दुर्घटना पर अपना नाम दिया गा लेकिन मुझे मौका नहीं दिया गया। हैसे सवालों पर, मंत्री के बक्तव्य पर

पक्ष या विपक्ष की ग्रोर से जो भी नाम म्रा जाये उनको बलाया जाता है लेकिन आज एक नई परंपरा डाली जा रही है। सुबह भी ऐसा हुआ जब रेल दुर्घटना पर मैंने ग्रपना नाम दिया श्रीर इस बार भी ऐसा ही हो रहा है। इस पर मैंने ध्यानाकर्षण प्रस्ताव की मांग रखी है। हां, ग्रगर ग्राप कल ध्यानाकर्षण प्रस्ताव के जरिए इस पर बहस रखा ले तो ठीक हमको भी ग्रपने विचार प्रकट करने का मौका दिया जाना चाहिए। यह एक राष्ट्रीय समस्या है। यह केवल मंत्री श्रौर विपक्ष के लोगों की ही समस्या नहीं है । इस बारे में सारे लोगों की राय, उनके सुझाव जानने चाहिए । यह जरूरी है। हो सकता है मैं ज्यादा धन्छे सुझाव दे सक्। हमको क्यों बोलने नहीं दिया जा रहा है ? भाप देर तक वैठिये। हम देर तक बैठने को तैयार हैं, या कल पुन: इस पर बहस हो । यह मामुखी समस्या नहीं है। इस पर धनेक ध्याना-कर्षण प्रस्ताव ग्राये हुए हैं यह ग्राप देख सकते हैं। यह कोई मामुखी विषय

उपसभाध्यक्ष (ओ हेच हनुमनतणा):

ग्राप बैठिए । मिनिस्टर के स्टेटमेंट पर
जैसी बहस होनी चाहिए उसके लिए
नियम बने हुए हैं । चयरमैन का सरकुलर सर्कुलेट हुन्ना है । मैं कोई नयी
परम्परा नहीं शृरू कर रहा हूं परम्परा
के ग्राधार पर काम चल रहा है । धगर
ग्राप इस पर बहस चाहते हैं तो उसके
लिए भी मार्ग है । ग्राप कल विजनेस
एडवायजरी कमेटी या चेयरमैन से मिलिये
ग्रीर चर्चा करने का कोई तरीका निकालिये । मुझे कोई आपति नहीं है ।
लेकन मिनिस्टर...(श्यवधान)....

श्री राम चन्द्र विकल : मैने श्री वैसे ही नाम दिया शा जैसे श्रीर सदस्यों ने विया था ।

उप-समाध्यक्ष (श्री हेच० हनुमनतप्पाः) । ग्रापका ही नाम नहीं है, 6-7 सदस्यों के नाम हैं। ... (व्यवधान)... विकल जी ग्राप बैठिये।

[श्री हेच० हन् मनतप्पा]

ः भी राज चन्द्र विकल: हमें सवाल पूछने का हक है आप हमें इस अधिकार से वंचित कर रहें हैं।

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): Please allow me to draw the attention of the hon. Members. (Interruptions) Mr. Ahluwalia, please sit down. I will just draw the attention of the hon. Members.

भी भटल बिहारी वाजपेयो : मुश्किल यह है कि एपिडेमिक कोई नियम और कानन नहीं मानता ।

उप-समाध्यक्ष (श्रीहेच० हनुसनतप्पा): मुझे मालूम है । ग्राप युजुर्ग हैं ग्रापको भी मालूम है । ग्रीर भी तरीके ग्राप निकाल सकते हैं।

Hon. Members are informed that the following procedure laid down by the Chairman, Rajya Sabha, will be followed regarding the clanfications to be sought by Members on statements by Ministers in the House:

Only one Member from a party or group may be called to seek clarification on a statement. If there are more than one Member to seek clarification, the request received first in point of time may only be accepted ignoring the request from other Members belonging to the same party/group received later in point of time."

I have gone strictly by this rule If the Members still want a discussion, they on approach Chairman, they can approach the Business Advisory Committee. I have no objection.

SHRI DIPEN GHOSH; You have the right to draw the attention of the hon. Members to this particular procedure. But today, Mr. Vice-Chairman,...

क्षे राम चंद्र विकल : जितने लोंग प्रश्न पूछते हैं उनका जवाब मंत्री गण देते रहें हैं। यह भाज तक का इतिहास है। भ्राज भ्राप नया कानून नये सिरे से डाल रहे हैं। जिन्होंने ध्यानाकर्षण प्रस्ताब की मांग की हुई है उनको भी बौजने का धाप मौका वहीं देते। THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): Mr. Dipen Ghosh, looking at the mood of the House, I will put it to the House, and if the House agrees, two or three members who want to speak, will be permitted to 6peak for two minutes each.

SHRI DIPEN GHOSH: Before that I would like to draw your kind attention to a fact. Mr. Jacob, Minister of State for Parliamentary Affairs was also present. We submitted certain special mentions on this issue. It was decided in the presence of the Leader of the House that tomorrow there will be a Call Attention motion on that issue so that we can take part and we can have a wider discussion. I want to know whether on this, a Call Attention Motion is going to be admitted or not as decided ear-lier.

SHRI Ms M. JACOB': 1 am not aware of what you are saying.

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): Already eleven members have spoken.

SHRI DIPEN GHOSH. It could not be a substitute.

SHRI GURUDAS DAS **GUPTA**: This morning many of us from the Opposition met the Chairman. The Deputy Chairman was also present. We told him very frankly that the question of epidemic is a matter of national concern, particularly when it is in Delhi At that point of time the Chairman had agreed, not only agreed, but also said tomorrow he will fix us a Calling Attention on this subject. That was a clear indication of his approval. May be Secre-ary-Generay was also present. So, I would like to know whether the Chairman's decision is going to be carried out or there is going to be a departure .' from the. agreement that we had in his Chamber today in the morning.

SHRI M. M. JACOB: Mr. Dipen Ghosh mentioned about my presence while taking such a decision that there will be a Calling Attontion on this sub-

SHRI DIPEN GHOSH: Business Advisory Committee will meet in the afternoon.

SHRI M. M. JACOB: It is up to it to decide.

SHRI GURUDAS DAS GUPTA: Sir, you consult the Secretary-General. In his presence it was decided. How can there be a departure?

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): Mr. Das Gupta, please don't convert it into an argument. When the hon. Members met the Chairman, this statement was not in the Agenda. Subsequently the statement has come and sufficient discussioni has taken place. If you still are not satisfied, there are avenues. You can meet the Chairman and surely ask for it. We will continue the discussion. Shri Vijay Mohan Reddy.

DR. G. VIJAYA MOHAN REDDY: The first and foremost thing I would like to state is that there had been a delay in declaring the outbreak of the epidemic. It is failure on the part of some people and *it* is punishable by law. Therefore, those people who were not prepared to declare it as an epidemic should be punished according to law.

Secondly, hospitals are not the places to treat the cholera cases. There must be certain places where the cholera cases are isolated and treatment is given. Such cases are to be watched. Even' the people who are roundabout should be watched. Contact of the cholera cases should be watched and treated properly. That alone will solve the problem. That is why I say the method in which the epidemic has been tackled has not been helpful to stop the spread of the disease. It is spreading in the four corners.

Thirdly, cholera is an infectious epidemic. A cholera case also infects water end that infected water is taken. That means contaminated water is taken by the persons. In other words sanitation

of the area is very bad. Sanitary conditions of the entire area will have to be-reviewed and very strict measures will have to be taken. So, my point is that the hospitalisation of the cases itself is wrong. Private hospitals are not entitled to treat infections diseases in the absence of any notification. That means the doctors who are treating those cases must be asked why they are treating such cases. If they are treating" those cases, what action is the Government taking about saniation, about the care of the contacts and about the care of the carriers of such' disease coming into contact with others? Like that there-are several areas in which there is a total failure in'combating the epidemic. I would requ est the hon. Minister to clarify on all these points.

If you do not take this epidemic as very serious and if you are not going to proceed on scientific lines,' there will be a big calamity not only in this city but in the surrounding areas of the city also. That is why it is a very grave incidence. For every one of the cases reported, there will be hundred cases Which are healthy carriers. That means the entire area is now full of cholera vibrio. One-third of the cases are positive cholera. That means ft is a very serious epidemic. It is one of the biggest epidemics that has broken out in recent

times and it as taken place in the slum areas. It is one of the biggest epidemics in Asia also. That is why I request the

hon. Minister to give all possible atren-ention because this is the single biggest epidemic. The administration has also' failed to declare it as an epidemic. This

is shameful. Thank you. Sir.

श्री एम बन्द विकन : उप सभाष्यक्ष महोदय, बोलने से पहले में एक बात जरूर वाहंगा इसके लिए श्राप चाहे नियम बहलें या परंपरा बदलें एक मैंबर एक पार्टी का उसकी उसी के अनुसार समय मिलेगा । हमारी इतनी बड़ी पार्टी है इसलिए पार्टी के हिसाब से समय मिलना चाहिए। दूसरे इतने मदत्वपण विषयों पर किसी को तो इतना अधिक समय दे देंगे कि वह बजट से भी लंबी स्पीच कर देगा और किसी को सवाल पूछने का भी समय नहीं दिया जाता है। ये दोनों ऐसी बानें हैं कि जनको त्यायसंगत किया जाना चाहिए।

श्री राम चन्द्र विकली

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यह जो महामारी दिल्ली में फैली हई है जिसके इतने भंयकर परिणाम हो रहे ँहैं श्रीर जो अभी तक काब में नहीं ग्रासकी है उसके बारे में मैं कहना चाहता हूं और उस पर कुछ बुनियादी सवाल हैं। बुनियादी सवाल अप्र है कि दिल्ली में बेकारी की बजह से देश भर के लोग ग्राकरके ग्रनधिकृत रूपसे **अवब्**जाकरके बस जाते हैं और इस प्रकार कितनी अनधिकृत कालोनियों का निर्माण हो जाता है श्रीर फिर उनको मान्यता भी मिल जाती है लेकिन उन्हें योजनाबद्ध ढंग से नहीं बसाया जाता है इसलिए वहां पर पानी की निकासी नहीं होती है । दूसरे यम्ना का जल स्तर बढ़ाहुआ है जो पानी यमना में ब्राताधा वह उसकी वजह से कका हन्ना है। ब्रापमीके पर जा कर देख सकते हैं । तीसरे जो यमुना के पेटे में लोग झुग्गी-झोपड़ी डाल कर बसे हए थे वे वहां से निकल कर फिर एक जगह पर भा गए तो इस तरह की भयावह श्चाबादी धनियमित रूप से बसी हुई है भौर योजनाबद्ध ढंग से न होने के कारण वहां पर गंदगी फैली हुई है। मैं ऋषा नगर धौर लक्ष्मी नगर गया था । बहां सड़कों पर कुड़े के ढेर लगे हुए हैं श्रीर सफाई का कोई इंतजाम नहीं है। वहां पर बदब् भ्राती है। यह तो रघुवीर नगर की बात कहते थे, स्राप शक्करपूर श्रीर लक्ष्मी नगर को जाहार देख लें ्रष्णा नगर को भी देख ले। सारी यमनापार की आबादी दृष्यंवस्था में हैं। उसकी तूरन्त व्यवस्था होनी चाहिए। चौथा सवाल उठाना चाहता है कि यह तो छत की वीमारी है और यह गाजिया-बाद नीएडा तक में चली गई ग्रीर इधर हरियाणा में भी है। इसके लिए उत्तर प्रदेश ग्रीर हरियाणा की सरकारों को भी नावधान कर देना चाहिए । दूसरे यह राजधानी क्षेत्र बना दिया गया है इस्तिः भी पडोस के इलाकों में सारी च्यवस्था करनी चाहिए । यहां **प**र ग्रावास मंत्री जी बैठे हुए हैं यह जो दुखद घटनाएं हुई हैं और हैजे तथा म्रावशोथ से मौतें हुई है दोनों बीमारियों ये ग्रौर बंसी लाल चौहान का बयान रेडियो पर सुन रहा

था उन्होंने खद तसलीम किया है, गंदगी पड़ी हुई है और बीमारी फैली हुई है। प्राइम मिनिस्टर भी मौके पर गए, यह तो उनकी उदारता है, आपोजीशन के लोग चाहे इसको बुरा मानें स्पीर प्राइम मिनिस्टर का इस्तीफा तक मांगा गया ... (ब्यवधान) ... मैं नाम ले सकता हूं। खैर इस्तीफे के बारे में विपक्ष के लोगों में एक ही बात कहना चाहता हं कि आए दिन प्राइम मिनिस्टर का इस्तीफा मांगना ठीक बात नहीं है श्रीर आप समझो कि कीए के कोसने से गाय कभी मरती नहीं है । मैं इस बात में ज्यादा जाना नहीं चाहता सेकिन बीमारी चाहे कोई हो चाहे हैजा है ग्रीर चाहे आविशोध है वह गंदगी की वजह सै है ग्रीर उसकी रोकथाम की व्यवस्था होनी चाहिए और युद्धस्तर पर सारी व्यवस्था होनी चाहिए जो कि अभी तक नहीं है । इसके लिए चाहेडी० डी॰ ए० हो, चाहें कार्पोरेशन हो, चाहे होम मिनिस्ट्री हो, चाहै हैल्थ मिनिस्ट्री हो। यार चाहे बाबास मिनिस्टी हो सभी अपनी-अपनी जिम्मेदारी को निभा दें तो इसका बहुत जल्दी इलाज हो सकता है। एक दूसरे पर टालते रहें, जैसा सुना वयान में । यह सच्चाई है जो ब्राडवाणी <u>ज</u>ो कहरहे थे कि एक-दस**रे** पर टाल रहें हैं श्रीर यह हमारे देश का दुर्भाग्य है, यह अच्छाई नहीं है । जो भी विभाग हों, चाहे हमारी होम-मिनिस्टरी हो, हैल्थ मिनिस्टरी हो, सबकी जिम्मे-दारी होनी च।हिए । अब दिल्ली जैसे शहर म इस प्रकार की दुखद घटनायें होना दुर्भाग्य की ही बात है। इसको जल्दी से संभाला जाय, यह बहुत जरूरी है। यहीं मैं कहना चाहता है।

एक और कहना चाहुंगा कि अगर इस पर ध्यानाकर्षण कर दें तो फिर से डिटेल में मौका मिलेगा क्योंकि छाज इससे संतोष नहीं है । इस पर ध्यानाकर्षण प्रस्ताव होना चाहिए ताकि डिटेल से बहुस हो यही मेरा कहना है।

श्री सुरेन्द्रजीत सिंहं श्रहलवालिया (बिहार): उपाध्यक्ष महोदय, आपने जो Statements

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समय दिया, उसके लिए धन्यवाद पहले ही कर दूं। अभी तक अपने पूर्व वक्ताओं को सुन रहा था तो ऐसा महसुस हो रहा या कि ये हैजे ग्रीर श्रांतशीध से मौतें नहीं हुई हैं, यह गरीब लोगों की को मौतें हुई हैं, उस पर एक राजनीति का मचान बनाया जा रहा है। कोई कहता है कि बीस फीट का पंप गाडने के लिए राजीव गांधी वहां खड़ा रहे, कोई कहता **है** कि नालियों की सफाई के ्लिए राजीव गांधी खड़ा रहे, कोई कहता है कि पानी को गंदा जमा है, उसकी सफाई के लिए राजीव गांधी खड़ा रहे, नहीं तो इस्तीफा दे। मैं इन लाशों के सौदागरों से पूछना चाइता हं कि क्या मजाक करना चाहते हैं यह ? उस दिन आप कहां थें, जब सन् 1977 में ... (व्यवधात) ... सुनिए जरा, ग्राप जब कह रहे थे तो मैं चप था, तो सन 1977 में जब इस देश में जनता पार्टी का शासन था तो जनता पार्टी को देने वाले जन्मदाता जसप्रकाश नारायण के शहर में उसी के राज में कालाजार से 4500 लोग मर गए थे, उस वक्त क्या इनके मृह की सिलाई हो गई थी ? उस वक्त कहां थे ये लोग ग्रीर बताएं किसने बहसें की थीं? .. (व्यवधान) ...

यह सीरियस बात लाने की बात जब होती है तो जरा यह भी वयान दें कि बंगाल में 127 लोग मर गए, जिसमें दो म्युनिसपेलिटी ग्रीर 33 ब्लाक हैं इसी ग्रांत्रणोध से...(व्यवधान)...

एक माननीय सदस्य : कहां से खबर लाए हैं?

श्री सुरेन्द्रजीत सिंह ग्रहतुवालिया : ग्रापकी ही खबर है, ज्योति बसु की खबर । ये दिल्ली की बात जब करते हैं तो कह रहे हैं कि यहां दो दिल्ली बसती हैं। मैं कहता हूं, जब मौत होती है तो वह मानवता की मौत है, इंसा-नियत की मौत है क्योंकि गरीब धौर ग्रामीर का दोनों का खुन लाल है । जब कोई मरता है तो मानवता मरती है। हमें इसमें राजनीति नहीं लानी चाहिए, यह हमें ध्यान में रखना है । अगर कपड़े उतारने शक करें तो दोनों ही हरम में नंगे हैं। 🕏 🗊 भी जरा पीछे देखा कीजिए कि 🐔 🦸 क्या किया है ?

श्री वीरेन्द्र वर्मा : राजनीति को इसमें न लाग्रो ।

श्री सुरे:ब्रज़ीत सिंह श्रहलवालिया : राजनीति की शुरुद्धात श्रापने ही की है, हमारे किसी मेम्बर ने राजनीति की इसमें शुरुआत नहीं की थी । मैं यहां यही बात कहना चाहता है कि जो सफाई की चीजें हैं, वाकई यह जो हैजा फैला है, श्रांत्रशोध फैला है, इसका इलाज क्या है, इसको देखें। हम एक-इसरे पर दोवारोप कर लेते हैं, अब इसी दिल्ली म्यनिसिपल कारपोरेशन में 61 मेंबर हैं, जिसमें 38 कांग्रेस के हैं भीर 20 ग्रॉपोजीशन के हैं । इन 38 मेम्बरों ने, मैं कहता हं कि कुछ काम नहीं किया तो क्या ये 20 मेम्बर सो रहे थे, उन्होंने नहीं देखा, बीस फीट का यह हैंडपंप गाड़ा जा रहा है, क्यों नहीं इंक्बायरी करवाई, कागजात और कलम में बिल कितने का पास हुआ है, वाकई में सारी जमीन में पंप कितना गहरा गाडा गया है, कहीं उसमें सेनीटेशन का पानी मिल तो नहीं गया है, कहीं वह पानी पीने लायक है या नहीं ? इसकी जांच ग्रांपो-जीशन के सदस्य करा लेते तो शायद आज यहां पर विपक्ष को चिल्लाने की जरूरत नहीं पडती । यह एकाउण्टेब्लिटी अकेली नहीं है, सांझी है । यह ग्रापकी ग्रीर हमारी दोनों की गलती है, जिसके कारण 155 लोग मारे गए । ग्राप यह एका-उण्टेब्लिटी लेने के लिए तैयार ग्रौर खडे होकर देखिए कि कौन मरे हैं ये लोग? रही बात कालरा के इंजेक्शन दिए जाने की । जहां तक मेरी जानकाशी है, श्राप किसी डाक्टर से सलाइ ले लें: जब एक बार हैजा फैल जाये तो उस के बाद टीका देने से फायदा नहीं होता है। ग्राज के रेडियो में था कि चार लाख टीके लगाए गए हैं उन से ग्रव क्या होगा ? एक बार हैजा फैल जाने के बाद कोई भी टीका उसका प्रभाव रहीं

।श्री स्रेन्द्र जीत िक्ष श्रहलवालिया] दे सकता । दूसरी कि रही भ्रांतशोध की । यह रोग सारे भें में फैला है की । यह रोग सारे भ में फैला है बेकिन इसकी दवा हम ने ब्राज तक नहीं बनायी। टी० वी० के माध्यम से कहा जा रहा है कि चीनी और नमक का घोल पिला दें, नीब का शरवत पिलाएं या लस्सी पिलाएं। क्या इसका इलाज करने के लिए कोई दवा नहीं बनी है ? हमारे माइंटिस्टस ग्रीर एमीनोलोजिस्टस क्या करते हैं, इस पर हमें विचार करना चाहिए। मैं मंत्री महोदय से पूछना चाहता ह कि बरसात होने के पहले उस इलाके की सफाई क्यों नहीं होती है ? मैं जब स्कूल में पहता या तब जानता था कि सेनिटरी इंस्पेक्टर की एक पोस्ट होती है, जो इलाके-इल के भ्रमण करता था और देखता था कि सेनिटेशन सिस्टम काम करता है या नहीं ? अब मुझे पता नहीं कि दिल्ली के ग्रंदर बस्तियों में कोई सेनिटरी इंस्टे-पेक्टर घमता है या नहीं ? ग्रगर घमता है तो उसकी रिपोर्ट कहां तक पहुंचती है ब्रौर उसके लिए कौन जिम्मेदार है ?

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ग्रव रही बात घांघली की जिसके कारण लोगों को साफ पानी नहीं मिलता है या सेनिटेशन सिस्टम साफ नहीं रहता है। मैं कहना चाहंगा कि यह बात सिर्फ दिल्ली की नहीं है, यह सारे भारत की बात है। मेरे पास पूरे भारत के रिकार्ड है। यंत में मैं यही कहना चाहंगा कि बदि इस विमारी को रोकना है तो जब बीमारी फैलती है उस वक्त ही इलाज की बात हम न सोचें विलक इस बीमारी को पर्मानेंटली रोकने के हिसाब से सोचें और एक्सपेरीमेंट कर के इसके लिए कोई नई दवा लाएं।

डा० ग्रबरार ग्रहमव खान (राज-स्थान): उपसभाष्यक्ष महो य, इस बीमारी से मरने वाले लोगों में ज्यादातर गरीब खोग और मासूम बच्चे हैं। यह बात सच है कि इस बीमारी को फैलने के लिए मंरनेवाले उत्तरदायी नहीं थे। इस बक्त इस महामारी के फैलने का कारण यह दिया गया है कि बारिश का पानी हैंडपंपों में चला गया और उस पानी को पीने से यह विमारी फैली ।

लेकिन मैं माननीय मंत्री महोदय से यह स्पब्टीकरण चाहंगा कि उन स्थानों पर गंदगी इक्ट्ठी होने, वारिश का पानी श्रांकर वहां इक्ट्ठा होने, गंदगी श्रीर पानी मिलने और मिलकर हैडपंपों में चले जाने के बाद वह पानी ब्रादिमयों के द्वारा पीने भ्रोर फिर महामारी फैलने → इतनी प्रक्रिया के बीच क्या किसी विभाग के किसी अधिकारी का या किसी कर्मचारी का कोई उत्तरदायित्व नहीं था ? अगर था तो इस महामारी के फैलने के बाद कितने कर्मचारी/अधिकारियों की निलंबित किया गवा है ? कितनों के ऊपर जांच चल रहीं है ? धगर ऐसा नहीं निया गया है तो मैं कहना चाहंगा कि इस तरह की महामारियां नहीं एक सकतीं । जब तक उन ग्रधिकारियों को जो बडी-बडी गाहियां लेकर घुमते हैं, भारी-भारी बेतन पाते हैं, सजा देकर कर्त्तव्य का बोध नहीं कराया जाएगा, यह महामारी नहीं एक सकती।

by Ministers

उपसभाध्यक्ष महोदय, धाज जबिक यह बीमारी दिल्ली के ग्रंदर फैली है तो हम यहां संसद में इसकी चर्चा कर रहे हैं। मैराजस्थान से धाता हूं। मुझे मालम है राजस्थात के गांवों में कितनी महा-म।रियां फैलती है । दूसरे प्रांतों में भी फैलती है और उनमें बहुत से लोग मरते हैं। लेकिन इन महामारियों से मरनेवालों को तब तक नहीं रोका जा सकता जब तक कि उसे रोकने के लिए जिस्मेदार ग्रधि कारियों को कर्त्तव्यबोध नहीं कराया जाता। जिन अधिक।रियों पर इन बीम।रियों को रोकने का दायित्व है उन को सजा हो दी जाती। यह सही है कि हमारे प्रधानमंत्री राजीव गांधी उन बस्तियों में गए, उन्होंने जाकर देखा । उनके हदय में उन गरीव लोगों के लिए दर्द है और इसको सारा देश जानता है, सारा सदन दिल से जानता हैं चाहे यहां कुछ भी कहे लेकिन वह जो चाहते हैं उस चाहत को पूरा करने के लिए उसकी इस्पलिमेंट करने के लिए कुछ लोगों पर उस का उत्तरदायित्व है, कुछ ध्रधिकारियों को यह कार्य सौंपा गया है। तो जो लोग उस उत्तरदायित्व का सही निर्वाह नहीं करते और उससे राजीव गांधी के पद पर उंगली उठवाते हैं तो उनको सजा मिलनी चाहिए, उत्तरदायित्व का निर्वाह होना चाहिए।

SHRI MOTI LAL VORA: Hon. Vice-Chairman many valuable suggestions have been given by hon'ble¹ Members...

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SHRI DIPEN GHOSH: One of them was concerned accountable and to make the another was to dismiss the Executive Council.

SHRI MOTI LAL VORA: I will reply point by point. Prof. Lakshmanna asked what we had done in the month of July and when we started the inoculation. I may inform him that the inoculation was started in the beginning of July and 1,50,000 people were inoculated in the areas. We have inoculated after the visit of the hon'ble Prime Minister also. Prof. Lakshmanna said that we had no vaccine. As a matter of fact, as far as vaccine is concerned. Delhi Administration and MCD have been supplied 8.91 lakh doses of vaccine. Even today we are supplying 4 lakh doses. Even earlier there was no shortage of vaccine. I have already said that it is a matter of great concern and anguish to us and we are deeply moved by this incidence and by those who have been affected. It is not that we are not careful. We have been taking all possible measures. Adequate measures have been taken. Against the target of 9 lakhs inoculation has been done for...

श्रीलाल कृष्ण आडवाणी : पर इस बेक्सीन की उपयोगिता के बारे में डब्ल्यु० एच० ग्रो० ने कहा है कि इसकी कोई उप-योगिता नहीं हैं इसके बारे में कोई प्रधिकृत निश्चय कर संगी है सरकार ?

श्री दीपेन घोष: वेक्सीन तो बाद में ब्राप्ता है पहले गारवेज रिमव करना पड़ता

श्री मोती लाल बोरा : डब्ल्य० एच० भ्रो० ने इस वेक्सीन की उपयोगिता के बारे में कोई ग्राणंका व्यक्त नहीं की । उनका कहना है कि एपिडेमिक या कोई प्रकोप हो, उसके पहले ग्रगर लगाई जाए तो उसका जो असर होता है 90 प्रतिगत असर हमेशा हुआ करता है सी प्रतिशत अगर किसी भी बैक्सीन का कभी भी हम्रा नहीं करता। इस-

लिए जो वक्पीन लग हैं ये भ्रानपयोगी नहीं हैं और इन वक्सीन को लगाने के पीछे यही उद्देश्य था कि जिन इलाकों में यह प्रकोप हुआ आंजगोध का और हैजे का, ठीक हैं . ब्राडवानी जी की बात पर मैं ब्राने वाला था, लेकिन डब्ल्य० एच० ग्रो० की रिपोर्ट भी मेरे पास हैं लेकिंग में इस बात को प्रवश्य भ्रापके सामने रखना चाहंगा कि प्रधानमंत्री जी के उस इलाके के दौरें से पहले दिल्ली म्यनिस्थिल कारपोरेशन, दिल्ली डवलपमेंट अथारिटी और उन लोगों ने तो दौरे किए थे। स्वास्थ्य मंत्री के नाते जैसे ही मैं दिल्ली में पहुंचा और मेरे अधिकारी मित्र पहले जा चके थे। मैंने 18 तारीख को इसकी एक बैठक ली थी। 19 तारीख को पूरी तौर पर मैं उन इलाकों में गया, प्रधिकांश प्रस्पतालों में गया और जितने हमारे पास में जेट गन्स थे क्योंकि टीकाकरण का काम जो दिल्ली म्यनिसिपन कारपोरेणन और दिल्ली डेवलप-मेंट ग्रवारिटी के माध्यम से हो सकते थे श्रीर वेक्सीनेटरों की माला उतनी पर्याप्त नहीं थी जब इतना बडा प्रकोप हो आंत्रशोध का, हैजे का तो वेक्सीनेटर्स के लिए मेन्यझली यह संभव नहीं हो सकता कि वे इसने लोगों को एक साथ टीके लगा सकें। इसके लिए स्वास्थ्य विभाग ने 62 जैट गंस जैसा कि मैंने शपने वक्तव्य में कहा, उपलब्ध कराए श्रीर इन 5-7 दिनों के ग्रंदर जो 5 लाख लोगों को टीके लगाए जा सके वह इसी लिए संभष हो सका। एक दिन में 1 लाख 31 हजार लोगों को टीके लगाए गए।

प्रोफेनर लक्ष्मत्ना ने इसका भी उल्लेख किया है कि हम केवल कांलरा के इंजैक्शंस लगा रहे हैं। तो मैं इस संबंध में बताना चाहंगा कि हमने टाइफाइड के इंजैक्णंस भी 32 हजार लोगों को अब तक लगाए है। जब कोई प्रकोप हो तो उसके तत्काल बाद टाइफाइड या जांडिस की भी शिकायत हो संकती है। तो इसके लिए भी समचित व्यवस्था की गई है ग्रीर दवाईयों तथा टाइफाइड वेक्सीन 3 लाख 56 हजार डोज अभी तक दी जा चकी हैं दिल्ली कारणोरेणन को और आज उन्हें 2 लाख डोज दिए का रहे हैं, कुल मिलाकर लाख 50 हजार डोज टाइफाइड वे बेक्सीज दिए जा चके हैं और कालरा घेक्सेड

[श्री मोती लाल वौरा]

Statements

की भी संख्या जोड़ी जाए तो 12 लाख 91 कुनार डोज प्रभी तक दिए जा चुके हैं।

श्री गुरुपदस्यामी ने निश्चित रूप से कहा कि---

"The, calamity is very big and the Minister has failed."

I think we have tried to do our best and immediately after the outbreak of cholera and gastro-enteritis, myself and other Ministers, Mr. Bhagat and others, visited the area and we also saw those places where the outbreak of cholera and gastro-enteritis took place. We are, not unaware of these things. It has been said that nobody has gone to Raghubir Nagar.

श्री लाल कृष्ण भ्राडवाणी : सवाल इसमें ल्काउंटेबिलिटी का है, जवाबदेही का है। एक साथी ने रेल मंत्री का उदाहरण बहुत **भण्छा** दिया । मंत्री जी ने तो कोई ट्रेन गिराई **बहीं** थी, लेकिन डेमोकेसी में आप ऐकाउंटे-बिलिटी ऐस्टेबलिश नहीं करेंगे तो कभी आगे नहीं बढ़ेंगे। ग्रापके कथनानसार इतना बड़ा प्रकोप हुआ है, लेकिन आपके वक्तव्य में कहीं इस बात का जिक्र नहीं है कि इसके लिए दंडित कौन किया जा रहा है। इसीलिए सब नै मांग की है कि क्या आप ऐक्जीक्य्टिव काउंसिलर को डिसमिस करने के लिए तैयार हैं। **क्या** इसके लिए जडिशल इंक्वायरी कराने के लिए तैयार हैं ? कौन-कौन इसके लिए रिस्पों-सिबल हैं, उसको ब्राईडेंटिफाइ किया जाए, मैं चाहंगा कि मंत्रीं जी इसका उत्तर दें। कितनी वेक्सीन गई, क्या किया जा रहा है. इसका उल्लेख तो वक्तव्यं में है ही।

श्री मोती लाल बोरा: ग्राडवाणी जी, मैं बड़ी नम्प्रता के साथ निवेदन करना चाहुंगा कि चाहे दिल्ली के लेफ्टिनेंट गवन र को हटाएं, या ऐडिमिनिस्ट्रेशन को हटाएं सवाल उनको हटाने या निकालने का इस समय नहीं है । जो सवाल है वह यह है कि इतना वड़ा प्रकोप जो ग्राया है उसका हम किस प्रकार से सामना करें।...

SHRI DIPEN GHOSH: You have dismissed the Police Commissioner, because the Police Commissioner's car

dashed against a Minister's car.. . (Interruptions). ..

SHRI MOTI LAL VORA; I am now referring to the Police Commissioner's case or some other case. I am only saying that at, the moment we have to take care and...

SHRI DIPEN GHOSH: Somebody must be made accountable.. . (Interruptions').. .

SHRI MOTI LAL VORA:...We have to be very very vigilant in tackling the whole issue. I am not saying who is to be suspended or whose services should be terminated or who should be removed. (Interruptions)...

SHRI DIPEN GHOSH: But what action are you taking?...(Interruptions)...

SHRI MOTI LAL VORA: Adequate action will be taken against those persons who would be found responsible for all these things. (*Interruptions*)...

SHRI LAL K. ADVANI: How do you find that out?

SHRI DIPEN GHOSH: Mr. Vice-Chairman, Sir, I have heard the TV reporting that when

श्री मोती लाल बोरा : मेरा निवेदन है कि हम मामले की गंभीरता को समझें । क्या रिस्पांनिविलिटी फिक्स करने के बाद सारा

At least the people will know that you have made some people accountable for the death of these people.

श्री सुरेन्द्रजीत सिंह ग्रहसुवालिया: 150 ग्रादमी वेस्ट बंगाल में मरे तब कुछ नहीं कहा ग्रौर एक ग्रादमी भी यहां मर जाए तो कह देते हैं रिजाइन करो (ब्यवधान)

the Prime Minister was visiting and he gave orders to remove the gar-bage in one day, certain officials were heard saying that 2000 trips would be necessary to remove it. What does it mean? How much garbage was allowed to be accumulated? Who is responsible?

भी लाल कृष्ण ग्राडवाणी : मैं मन्दनगरी से कल ही होकर ग्राया हूं । कुछ नहीं हुमहः वहां पर ।

SHRI M. S. **GURUPADASWAMY:** The Prime Minister has said, if I remember aright, that something is wrong somewhere. We want to know-where something is wrong.

Statements

SHRI DIPEN GHOSH: The Committee's report should be given. (.Interruptions)

SHRI S. S. AHLUWALIA: The Prime Minister said that everything is not well.

SHRI DIPEN GHOSH: They should installed be jailed sent to prison. Who

श्री ग्रदल बिहारी वालपेयी : उपसमाध्यक महोदय, मंत्री महोदय ने श्रपने वक्तव्य में स्बयं माना है कि ऐसे हैंडपम्प लगाये गये जिनके पानी में गंदगी मिल गयी। ये हैंडपमा किसने लगाये ? क्यों लगाये ? (ब्लबधान) ज्या इसके लिए कोई जिस्मेदारी तय नहीं की जायेगी ? क्या इसके लिए कोई गताहगार नहीं है ? क्या उसके खिलाफ कार्रवाई नहीं होनी चाहिए?

these pumps with only 10 feet deep... (Interruptions)

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): All these points have heen made

श्री मोती छाल बोटा : मैंने तो केवल इतना हो उल्लेख किया जिस बस्ती में हैंड-यम्प लगे हैं वहां पर गन्दगी थी । मैंने इन्कार नहीं किया। प्रधान मंत्री जी ने भी वहां गन्दगी देखी। ब्राडवाणी जी भौर बहुत से माननीय सदस्यों ने कहा कि अक्तवर, नवस्वर और दिसम्बर में यह हैंड-पम्य लगाये गये । चुनाव का मसला हमारे सानने नहीं था और न है। इन तंग बस्तियों में जो धन अथोराइज्ड वस्तियां वनी हई हैं अगर वहां हैंड-पःम लगे हैं तो इन हैंड-पम्पों का पानी न पीया जाये इसके लिए सम्चित रूप से ब्यवस्या होना चाहिए।

भी डीपेन घोषा : जब श्राप कहते हैं कि उसका पानी नहीं पीना चाहिए तो जिसने इसको लगाया है उपको सजा तो भिजनी चाहिए। जो दो सौ ब्रादमी मरे हैं उनके माता-पिता क्या सोच रहे होंगे। (व्यवधान)

It is a shame that when the Prime Minister visited the area nobody was there.

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA); You cannot go on interrupting like this.

भी लाल कुष्ण प्राडवाणी : जो इसमें उत्तरदायी है उसकी छुट्टी करो, जुडिणिय**स** इंक्वायरी कराम्रो । यही हमारी सोधी मांग है ।

SHRI DIPEN GHOSH: Are you prepared to constitute an inquiry committee?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SANTOSH MOHAN DEV): Your shouting will not solve the problem. Your demand is that the guilty should be punished. It is not for the Health Ministry. It is the Home Ministry which has to look after this. (Interruptions)

SHRI DIPEN GHOSH; The Home Minister should be held responsible. (Interruptions)

THE VICE-CHAIRMAN (SHRI M. HANUMANTHAPPA): Why don't you allow the Minister to complete the reply? Prof. Lakshmanna, you cannot interrupt every sentence. Let him complete.

SHRI LAL K. ADVANI; He is only elaborating what he has already said in the statement. But the discussion entirely from this side was trying to pinpoint the guilty, to establish accountability and, therefore, we are pressing that point. Elaborating how many vaccines have been distributed is not going to satisfy us. We are trying to pinpoint

SHRI M. S. GURUPADASWAMY: I am unable to understand. Just now he said, that the Home Ministry is also looking into the whole thing. This is vary serious. This matter concerns various Ministries. We are aware of that. That Home Minister ought to be present.

PROF. C. LAKSHMANNA: Nothing prevents the Home Minister to give a categorical statement.

SHRI SANTOSH MOHAN DEV: As I have said, he is answering about the epidemic and the action taken. Mr. Advani and others have asked whether we are going to identify the. persons responsible and whether action is going to be taken against them. This morning, in the party meeting, the Prime Minister has said that it is a criminal offence and guilty must be punished. Some views have been expressed by certain hon. Members here. (Interruptions) Mr. Ghosh, your shouting will not make me say something. (Interruptions) He is replying and you are not allowing him to finish. I am also present here. Somebody says that the Home Minister has not come. I am also the Home Minister. He himself asked me whether I would like to speak. I told him that he may finish first. I have heard your speeches. Mr. Advani has stated certain facts about how the pumps were dug till a particular depth. We have taken note of it. The process of inquiry has already started. We are also concerned; I am looking after the Union Territories. We are looking into it. I have heard your views and the assessment that has been given. Mr. Advani has said that there was some time gap. It was transferred from the D.D.A, to the Municipal Corporation and for a certain period nobody was looking after it. We are looking into all these things. We assure you that action will be taken and you will be informed about it in due course. Let . him answer about other things. Some suggestions have come about taking precaution. Some Members have expressed fear that this may spread to other parts of Delhi. •

SHRI LAL K. ADVANI; This reply also confirms my suspicion that a few officials may be made a scapegoat for this big tragedy. I wanted to establish political accountability because this is a democracy and we are discussing in a polical forum. I am not concerned with some

small officials being made a scapegoat and dismissed. The Minister has just now admitted that a criminal offence has been committed according to the Prime Minister. Something criminal has happened. Who is politically responsible for this thing?

SHRI SANTOSH MOHAN DEV:. The political thing will be settled in the political arena. You must not bring politics into it.,

(Interruptions)

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): The Minister has said that the process is on. You wait for the process to be completed.

श्री ल ल कुछ्प ग्राडवाणी : क्या ग्रापने जुडिशियल इन्क्दारी ग्रपाइन्ट की है... (व्यवधान) ग्राप तो सीपा-पोती कर रहे हैं... (व्यवधान)

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): Why don't you wait till the entire process is over?

SHRI M. S. GURUPADASWAMY: My difficulty is that there have been cholera and gastro-enteritis for the last 30 days or more. There have been cholera and gas tro-enteritis for the last four weeks and so many people have died. So many people have been suffering even today. Nobody has been identified. Nobody has been made accountable for thils tragedy. My friend says that they will look into it, they will make inquiries and they will punish the people responsible for it. Nothing has been done for four weeks. It does not require so much time at all. I think, there is something wrong somewhere as the Prime Minister said. Has any effort been made by the Government, by the Centre or by the Local authorities to pinpoint responsibility on those people who are responsible for this tragedy?

श्री लाल करण खाडवाणी: जडीशियख इन्त्रवारी कराना चाहते हैं या नहीं?

उपसभाव्यक्त (श्री ऐ च० हन्मनतप्पा) : पूरा-पूरा जवाब होने दें हैल्थ मिनिस्टर साहब का । होम मिनिस्टर साहब भी बोलेंगे । श्राप बैठिये ।

SHRI MOTI LAL VORA: eLet me complete the reply to the queries raised by the hou. Members. (*Interruptions*) There is something wrong as the Prime Minister has said. That something has to be set right...

SHRI DIPEN GHOSH: The Prime Minister said that the garbage should be removed. Could you remove the garbage?

SHRI SANTOSH MOHAN DEV: Yes, we have started. (Interruptions)

SHRI DIPEN GHOSH: Until the Prime Minister had come back from abroad, even your official media did not let the. people know what is happening in Delhi.

SHRI MOTI LAL VORA: Mr. Dipen Ghosh, by becoming so angry, the problem will not be solved. We wanted to know how this has happened, why no action has been taken. The Home Minister has just now said that the guilty people will not be let off. {Interruptions}

SHRI SANTOSH MOHAN DEV: Has your Chief Minister visited that area in Calcutta? You are shouting at the top of your voice.

SHRI DIPEN GHOSH: It is not a question *of* shouting.

SHRI SANTOSH MOHAN DEV: There is a method of debate. *(Interruptions)*

SHRI DIPEN GHOSH: Every TV viewer had seen it- Until the Prime Minister had come back from abroad and visited the place, even your official media, your TV did not show a single picture of the situation in Delhi. (Interruptions)

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): Mr. Dipen Ghosh, you are repeating the same thing several times. Why don't you keep quiet till he completes his reply?

SHRI SANTOSH MOHAN DEV: Let him complete the reply.

SHRI M. S. GURUPADASWAMY: Sir, with anguish . . . (*Interruptions*) Sir, the reply by the Minister is very unsatis-

factory. Our demands have been vary specific I am sorry, Sir. In protest against the attitude of the Government, we walkout.

श्री मीर्जा इशिविंग : महोदय, देखिये ऐसी स्थिति में भी चले गये । वे इसको भी पोलिटिकल इश्यू बना रहे हैं। जनता देख रही है। उन्होंने इसको हौब्बा बनाने के लिये और श्रखवार के लिये यह सब किया। वहां जो लोग मरे हैं उनके बारे में क्या रिप्लाई देने जा रहे हैं, उसके बारे में क्या इन्तजाम करने जा रहे हैं यह उनका कंसने नहीं है। वे इसमें भी भपनी राजनीति खेलना चाहते हैं। मेरे साकी ने सही कहा कि ये लाशों के सौदागर हैं।

श्री सुरेन्द्रजीत सिंह श्रहलुवालिया : घड़ीयाली श्रांस् बहाकर दिखाना चाहतै हैं। उन्हें उनसे क्या सतलब है।

ढा. रस्नाकर थाण्डेयं : लाखों पर राजनीति करने वाले इस देश में हैं यह इस संसद में नोट किया जाय ।

श्री मोती लाल बोरा : माननीय उप-सभाध्यक्ष जी. सभी माननीय सदस्यों ने अस बात पर चिता व्यक्त की है। श्री विश्व-बंध गप्ता जी ने, श्री गरुपदस्वा मी जी ने. श्री गोपालसामी जी ने, श्री शाइवाणी जी ने इस पर अपनी चिंता व्यक्त की है। मझे श्रफसोस इस बात का है कि जब स्वास्थ्य संबंधी बातों की जानकारी मैं दे रहा था धार श्रभी इन्ख्वायरी के बारे में श्री संतोष मोहन बैव ने स्पष्ट कह दिया, तो क्या हमारी यह नैतिक जिम्मेदारी नहीं बनती है, जो उन इलाकों में इससे बीमार हए हैं, आंत्रणोध और हैजे से, उनके लिये हम सम्चित रूप से व्यवस्था करें। शासन की सबसे वडी जिम्मेदारी उन सब लोगों के स्वास्थ्य की रक्षा करना है। मैंने स्वयं इस बात को देखा । मैं ज़ितने भी ग्रस्पतालों में गया तो मैंने पाया कि सब अस्पतालों में सब का निरीक्षण किया गया श्रीर डाक्टरों से जो भी वन सकता था हैंजे की रोकथाम की समचित व्यवस्था की। व्यायह जिम्मेदारी सरकार की नहीं बनती है यह सब से बड़ी

(All this stage, some hon. Members left the Chamber.)

[श्री मोती लाल वौरा]

7.00 P. M.जिम्मेदारी है। जो लोग हमारे बीच में नहीं रहे जिनकी मृत्य हो गई उसका हमें निश्चित रूप से दुख है लेकिन जो लोग ग्राज इससे पीडित हैं जो प्रभावित हुए हैं जनके बारे में भी हमें पुरे तौर पर ध्यान वेना होगा इसके लिए दिल्ली के अन्दर सेंट्रल गवर्नमेंट हैल्थ सर्विसेज की डिसपेंसरीज हैं और इन 80 डिसपेंसरीज में कोई 700 के लगभग हमारे चिकित्सक हैं डाक्टर्ज हैं । प्रत्येक डिसपेंसरी पांच साँ बेक्सीन कोलरा के दिये चके हैं । इसके साथ-साथ बहत-सी वार्लेटरी ग्रागेनाइजेशंस हैं, सेवा दल के हैं, यवा कांग्रेस के हैं, इण्डियन रेड कास सोसायटी के हैं, सेंट जोन एम्बलेंस के लोग हैं ग्रौर मेडिकल एसोसियेशन दिल्ली के लोग हैं यह सब लोग उन स्थानों पर जो यमुना पार का इलाका है दक्षिण दिल्ली का इलाका है।

श्री मुरेन्द्रजोत सिंह ग्राह जुवालिया : जिस वक्त हैजा फैल जाता है उस वक्त कोई फायदा नहीं होता । श्रीप किसी भी विभेषज्ञ से पूछ लीजिये भीर यह इन्जेक्शन देना बेकार है। श्रीप यह सब पानी में पैसा डाल रहे हैं । श्रव कैसे भविष्य में हैजे को फैलने से रोक सकते हैं उसका बन्दोबस्त करिये।

श्री मोती लाल बोरा : ग्रहलुबः लिया जी ने जो बात कही है मैंने उसका जवाब पहले दिया था भौर डक्त्यु० एव० भ्रो० के बारे में मैंने कहा था (ज्यवधान)

श्री सुरेखजीत सिंह श्रहतुवालिया : श्रभी साइंस और टेक्नोलोजी मिनिस्ट्रीज की कनसलटेटिव कमेटी की मीटिंग आई० सी० एम० आर० के डायरेक्टर ने प्राइम मिनिस्टर के सामने इस बात को कहा कि श्रभी हैजे के वेक्सीनेशन लगाने से कोई फायदा नहीं है ।

श्री मोती लाल वोरा : मेरा कहना है कि ग्राज भी हैजे के इंजेक्शन देने का फायदा है। लोगों को जो इंजेक्शन लगाए जा रहे हैं, हो सकता है उसका शत-प्रतिशत लाभ न मिले लेकिन 50 प्रतिशत से अधिक लाभ तो धाज भी मिल सकता है। हो सकता है कुछ समय के बाद हमें उनको फिर इंजेक्शन लगाने पहें लेकिन माननीय सदस्य ने जो अभी आई, सी, एम, आर, के डायरेक्टर के बारे में कहा मेरे सामने भी यह प्रश्न आया लेकिन आज प्रश्न इस बात का है कि हम इसकी समुचित व्यवस्था करें श्रीर यह व्यवस्था कब होगी वेक्सीन की सप्लाई की बात का जहां तक प्रश्न है मैंने कहा कि वेक्सीन की कहीं पर भी कमी नहीं है आज भी हमारे पास पर्याप्त माला में वेक्सीन उपलब्ध है। कोलरा के वेक्सीन 12 लाख की संख्या में भ्राज भी हमारे यहां वेक्सीन बनते हैं कसौली में तैयार हैं। टाइफाइड के 10 लाख तैयार हैं। जो बड़े लोगों को टाइफाइड के इंजेक्शन दिये जाते हैं वह भी दो लाख चालीस हजार तैयार हैं लेकिन वेक्सीन की कभी की बात कहना जो प्रतिपक्ष के लोग थे वह शायद इन सारी बातों को सनने के पक्ष में नहीं थे वे इसको राज-नीतिक मतला बनाना चाहते हैं मैं समझता हं राजनीति से परे हट कर क्योंकि यह राजनीति का मसला नहीं है यह राजनीति का मसला होता तो उसके लिए श्रीर क्लेट फार्म है दूसरे प्लेट फार्म हैं । हम केवल इतना ही कहना चाहते हैं कि जो कुछ हुआ है वहां पर शुद्ध पानी देने की व्यवस्था जो गारबेज हैं उसको हटाने की व्यवस्था म्यनिसिपल कारपोरेशन दिल्ली के द्वारा या अन्य जो श्रिधिकारी हैं उनके द्वारा बराबर की जा रही है पीने के शद्ध पानी की व्यवस्था की जा रही है। साफ-सफाई न होने के कारण आरो भ्रान्त्रशोध फैला जो हैजे का प्रकोप हुआ . . .

by Ministers

श्री तीरथ राम ग्रामला (शम्मू और काण्मीर) : श्रह जुव लिया जी ने अभी फरमाया कि यह जो वेक्सीन दे रहे हैं इनका श्रव कोई फायदा नहीं है। यह वेक्सीन तभी दिये जाते हैं जब यहीं कोलरा फैल जाता है। श्रीर यह कहना कि कोलरा हो जाए तो वेक्सीनेशन से कोई फायदा नहीं होता है फिर तो वेक्सीनेशन बनाने की जरूरत ही नहीं है। श्रच्छे भले दक्त में वेक्सीन नहीं दिये जाते हैं। जब कोलरा फैलता है तो वेक्सीन दिये जाते हैं। यह उन लोगों के लिए तो

फायदेमंद होते ही हैं जिन पर अभी कोलरा के जम्मं का इफक्ट न हुआ हो। कैंब यह कैंसे देखेंगे कि किस को जम्मं ने अफक्ट किया है और किस को नहीं किया है यह जांच तो नहीं हो सकती है। इसलिए अगर यह वक्सीनेशन दिये जाते हैं तो इससे नुक्सान कुछ नहीं है अलबता जिनको इस बीमारी ने अफक्ट नहीं किया है उनको फायदा है। इसलिए यह कहना कि बड़ी गलत बात हो रही है यह इम्प्रेशन गलत है।

SHRI VISHWA BANDHU GUPTA: Sir, the hon Minister has not answered one point. There is a danger of the epidemic spreading to other colonies also. Is the water in those colonies being checked regularly and is a report coming to him daily that the water in those colonies is not contaminated? It should not happen that we take care of some areas and the epidemic spreads to other areas without his knowledge.

SHRI MOTI LAL VORA: Hon. Member asked about the potable water, fa order to provide potable, water, Delhi administration has undertaken several measures, as I said. Cleanliness drive has been launched to remove garbage; then desilting septic tanks and drains so that water does not stagnate in areas surrounding the hand-pumps; secondly, water supply in the resettlement colonies is being improved by extending piped filter water supply; in some colonies, installation of deep hand-pumps and supply of water through tankers has been started. Then, as as a preventive measure, a massive campaign has been undertaken for inoculation of population. So, all these measures are being undertaken after the outbreak of Gastro-enteritis and Cholera.

श्री राम चन्द्र विकल जी ने जो इस
समय यहां नहीं हैं, उन्होंने कहा कि अन्य
प्रदेशों में भी यह आंवाशोध और हैजे की
बीमारी फैल रही है या फैल चुकी है तो
उसके लिए क्या कुछ किया है । मैं 2-3
दिन पहले राजस्थान में था तो बनारस के
बारे में मुझे जानकारी मिली तथा और
जगहों के बारे में भी और फिर अन्य
सभी प्रदेशों को इस प्रकार के टेलेक्स
मैसेंज भेज दिए गए कि वे पूरी तरह से
सावधानी बरतें कि आंवाशोध और हैजे का
कहीं पर भी प्रकार हो तो अगर उनके पास

वेक्सीन की कभी हो तो भारत सरकार की क्योर के दिए जा सकते हैं। तो इस प्रकार यह सारी व्यवस्था की जा चुकी है और हरेक प्रदेश के माननीय मुख्य मंत्री जी को भी मैं अपनी श्रोर से पत्र भेज रहाहं ग्रीर उनके हैल्थ हेकेट्रीज ग्रीर डायरेक्टर (हैल्थ) को भी यह पत्र और टेलेक्स मैंसेज भेजे जा चुके हैं। एहतियात के तौर पर इस बात को देखना होगा कि आज यह दिल्ली का मसला हमारे सामने उठा है तो कल अगर श्रन्थ प्रदेशों में भी इस प्रकार का हैजा और आंत्रशोध फैलता है तो इसके लिए सम्चित रूप से हमारी क्या व्यवस्था है। मैं इस बात को अगर कहं, मान-नीय सदस्य तो यहां उपस्थित नहीं हैं, जुलाई 1985, 1986, 1987 के आंकड़े देखें जाएं इन वर्षों के केसेज हम देखें तो जुलाई में 1985 में 8,805 आंत्रशोध हुए थे उसमें जुल ई 1986 में 8,141 के हए और अभी पिछले वर्ष 6,372 केसेज हुए । कोलरा के केसेज जुलाई में 1985 596 थे, जुलाई 1986 में 327 करोज हुए ग्रीर जुलाई 1987 में 287 के केसेज हमारे सामने हैं। लेकिन इस बार जो यमनापार और अन्य स्थानों पर यह जो प्रकोप हुआ है इसका पूरी तरह से सामना कैरी किया जा सकता है कि अस्पतालों में ब्रच्छी व्यवस्था हो । ब्रस्पतालों में इस बात को भी कहा गया है कि द्यापातस्थिति में उनकी जो भी ग्रावण्यकता हो तो उसके लिए उन्हें सारे ग्रधिकार दिए गए हैं श्रीर यह पहली बार है कि ग्रस्पतालों में पहुंचे करके वहां के मेडिकल सुपरिटेंडेंट्स को कहा गया है क्योंकि झभी तो स्वास्थ्य की जिम्मेदारी मेरे ऊपर ब्राती है कि ब्रस्पताल में पहुंचने वाले जो रोगी हैं जो बीमार लोग हैं उनके लिए समचित रूप से व्यवस्था करूं। जो गर्भवती महलाएं हैं उनके लिए इंजेक्शन्ज ग्रादि की भी व्यवस्था की गई है । 2600 डोजेज डेली दिल्ली की म्युनिसिपल कारपोरेशन को दी जा चकी हैं ग्रीर 20 हजार डोजेज ग्रीर की ब्यवस्था कर रहे हैं। हालांकि यह काफी महंगी हैं लेकिन उन गर्भवती महिलाओं को गेरी समय में जब कि उनके बच्चे होते का समय ग्राएगा उसके 2-3 महीने पहले उनको कैसे इस प्रकोप के बचाया जासकता है इसकी भी समचित रूप से ब्यवस्था

[श्री मोती ल ल वोरा]

Statements

स्वास्थ्य विभाग ने की है और किसी प्रकार की कनी नहीं ग्रान दी जा रही है। मैंने और प्रधान मंत्री जी ने बार-बार कहा ग्रीर हम सब लोगों ने इस बात को समझा है कि इस प्रकोप का मकालवा हम तभी कर सकते हैं जबकि उसके लिए हमारी तरफ से सम्बित व्यवस्था हो, चाहे दिल्ली म्युनिधियल कारपोरेशन हो, चाहे डी. डी. ए. हो या ग्रीर विभाग हो और यह समुचित व्यवस्था इसके संबंध में की जा चुकी है । माननीय सदस्यों ने जो बहुत से सुझाव दिए हैं, मैं उनसे कहना चाहता हुं उनकी अनुपस्थिति में, कि उन्होंने यह जो सुझाव दिया कि भविष्य में इस प्रकार की कोई बीम री न फैले, इस प्रकार का प्रकोप आंत्रशोध का, हैजे का न हो और सबसे बड़ा सवाल आज हमारे सामने यह है कि ग्रांत्रशोथ के बाद जो तत्काल टाइफाइड की बीमारी हमारे सामने आती है, उसका प्रकोप होता है, उसकी व्यवस्था हमको अभी कर ी है। यह अभी हमने प्रारम्भ कर दी है, 37,000 टीके इसके लगाए जा चुके हैं, जैसा मैंने कहा है और मैं समझता हूं कि सरकार की ग्रोर से पूरी समुचित व्यवस्था इसकी की गयी है। जो यह हुआ, इसका, निश्चित इत्प से हमें खेद है, लेकिन भविष्य में इस प्रकार की कोई घटना न घटने पाय, इसके लिए निश्चित रूप से हम पूरा प्रयत्न करेंगे कि जिन इलाकों में ऐसी बस्तियां हैं, उन बस्तियों की साफ-सफाई की व्यवस्था हो. पीने के पानी की व्यवस्था हो, वहां गन्दगी न होने पाये, सेप्टिक टेंक बराबर ठीक रहें, सेप्टिक-लेटरिन बर्ने, ऐसी समुचित व्यवस्था के बारे में जब उनकी प्रधान मंत्री जी से चर्चा हुई थी तो उन्होंने निर्देश दिए थे ग्रीर उन निर्देशों के तहत जैसा मैंने ग्रपने वक्तव्य में कहा, इस वात का उल्लेख किया कि माखिर हमने कौन-कौन से कदम उठाए 81

उपसभाध्यक्ष महोदय, अगर माननीय प्रतिपक्ष के सदस्य इस बात को ध्यान से सुतो । उन्होंने इस बात को संभवतः देखा ही नहीं कि जो नालियां बंद पड़ी थीं, चाहे कितने भी समय से हों, उनकी सफाई का बड़ा भारी काम था, वह चला । अगर पीने के पानी की हमने व्यवस्था कर दी और नालियों को बंद रहने दिया तो फिर वह पीने का पानी गंदा हो जाएगा। इसी तरह पेय-जल को मुलभता का है, अभी वहां पर पानी नहीं है, पाइप लाइन से टेंकर से पानी पहुंचाने का यह सब काम पिछले आठ-दस दिनों में तेज गति से हुआ है। जुलाई महीने में आंवशोध और हैजे का प्रकोप होने से पहले, जैसा मैंने अनुरोध किया, 1,50,000 टीके लगाए जा चुके थे। ऐसा नहीं है कि हम हैजे के बारे में या आंवशोध के बारे में बेखवर थे, लेकिन तीं ज़ गित से यह सारी की सारी घटनाएं सामने आयीं।

उपसभाष्यक्ष महोदय, सभी स्कली बच्चों को भी टीके लगाने का है। ग्रभी जब मैं 19 तारीख को उस क्षेत्र में गया तो देखा. एक ही दिन में कई हजार बच्चों को सुबह साढ़े ग्राठ बजे स्कलों में पहुंच कर टीके लगाने का प्रोग्राम चला। यह जो जेटगन्स हैं हमारे, उनसे टीके लगाने का प्रयत्न है । यह 65 जेटगन्स दी जा चुकी हैं, हमने युनीसेफ से अनुरोज किया है कि वह ग्रीर जेंटगन्स हमें विदेशों से दिलाए । हैनमार्क ग्रीर कोपनहेगन से हमें उम्मीद है कि 23 जेटगन्स प्राप्त हो जाएंगे । यह 23 जेटगन्स प्राप्त होने के बाद कुल मिलाकर हमारे पास 90 जैंटगन्स हो जाएंगे तो जो लक्ष्य हमने निर्धारित किया है कि 9 लाख लोगों का टीकाकरण करना है, उसमें किसी प्रकार की कमी नहीं आएगी। इसके साथ-साथ टाइफाइड के टीके भी लगाए जा सर्केंगे।

उपसभाध्यक्ष महोदय, जो गक्ती-टोली का है, यह हमारी 77 गक्ती-टोली हैं। केवल दवा देना ही पर्याप्त नहीं हैं, लोगों को शिक्षित करना भी जरूरी है कि बीमारी कैसे फैलती है, उसे फैलने से कैसे रोजा जाय, इसके प्रसार के लिए हैल्थ एजुकेशन के तहत ऐसी 77 टीमें वहां पर भेजी गयी हैं, जो वहां पर बराबर जा रही हैं ग्रीर लोगों में जाकर हैंडबिल्स के माध्यम से, समाचार-पत्नों के माध्यम से ग्रीर पेम्फ-लेटस के माध्यम से उनको पूरी जानकारी

देरही हैं कि किस प्रकार इस बीमारी को भविष्य में होने से रोका जा संकता है और कैसे वे स्वस्थ रह सकते हैं।

Statements

इस प्रकार के सारे के सारे कदम उठाने के बाद भी यह कहना कि सरकार ने इस ग्रोर ध्यान नहीं दिया ग्रौर न मालुम किन-किन से इस्तीफे मांग लिए। मैं इस वात को नहीं कहना चाहता कि उनके शासन काल में क्या-क्या हथा क्योंकि इन बातों को कहने का कोई सार ग्राज नहीं है, लेकिन उनको इस वात की भी जानकारी होनी चाहिए। हमारे भाननीय सदस्यों ने कलकत्ता का उल्लेख किया, पटना का भी उल्लेख किया । मैं तो आपसे यही निवेदन कहंगा कि हम ऐसा कहकर अपनी जिम्मे-दारियों से अपने श्रापको कुछ श्रलम नहीं कर सकते कि आज कांग्रेस के शासन ने या दिल्ली म्यनिसिपल कारपोरेशन नै कुछ ध्यान नहीं दिया । प्रधान मंत्री जी ने जिस बात को कहा है, उसमें किसी प्रकार की अतिशयोक्ति नहीं है, उन्होंने बहुत सही बात कही ग्रौर उन के वहां जाने के बाद इसमें गति ग्राई है । हम इतना ही विश्वास दिला सकते हैं कि दिल्ली के अन्देर, हर हिस्से में जहां कहीं भी शिकायतें श्रा रही हैं, छोटी-मोटी शिकायतें आती हैं, वहां समाजसेवी संगठनों के नाध्यम से हम सरकार के माध्यम से, स्वास्थ्य विभाग के माध्यम से ग्रीर जो अन्य विभाग इसमें सहयोग दे रहे हैं--उन सब के माध्यम से-सबसे पहले इस प्रकोप को समाप्त करेंगे, कम करेंगे ताकि लोग सही ढंग से रह सकें। वं सारे-के-सारे कदम स्वास्थ्य विभाग के माध्यम से उटाए गए हैं । मैं उम्मीद कर रहा था जिन माननीय सदस्यों ने जितने सवाल यहां उठाए थे, वे कम-से-कम उत्तर स्नते

के लिए यहां रहते । लेकिन वे नहीं हैं। यह उनकी मर्जी की बात है । मैं इतना अवश्य कह सकता हूं कि स्वास्थ्य विभाग की ग्रोर से इस की समचित कार्यवाही की गयी है ताकि लोगों का स्वास्थ्य सही रह सके ।

थी पुरेन्द्रजीत सिंह ग्रहल्वालिया : उपसभाध्यक्ष महोदय, मैं मंत्री जी से अपेक्षा करूंगा कि वे हमें यह आश्वासन दें कि गैर-जिम्मेदार लोगों के खिलाफ कार्यवाही होगी?

श्री मोती लाल बोरा : मैं इतना ही कह सकता हं कि जो गैर जिम्मेदार लोग हैं, उनको बख्शा नहीं जाएगा । इस बात को प्रधान मंत्री जी के सामने ग्रापने भी ेखा है और हम ने भी कहा है। गैर जिम्मेदार लोगों को बख्शने का सवाल उठता ही नहीं है, लेकिन उन को हटाने से काम नहीं चलेगा ।

श्री स्रेन्द्रजीत सिंह शहलवालिया : उनके खिलाफ कड़ी-से-कड़ी कार्यवाही होगी ?

श्री मोती लाल बोरा : कड़ी-से-कड़ी कार्यवाही होगी । उन्हें बख्शा नहीं जाएगा ।

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): Do you want to add something?

SHRI SANTOSH MOHAN DEV: No.

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA): The House stands adjourned to meet tomorrow at 11.00 A.M.

The House then adjourned atseventeen minutes past sevenof the clock till eleven of the clock on Thursday, the 28th luly 1988.